

ORISSA HIGH COURT

FILING REPORT AS ON :07/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/42367/2026	INTEROCEAN SHIPPING (INDIA) PVT.LTD., PARADIPANSHUMAN RAY VS MT UNITY (IMO 9388792)	VS	// () //	
2	D-BLAPL/27075/2026	JOGINATH BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /145 /2026 () //	AOR20220001648C202600061
3	D-BLAPL/27076/2026	MURALIDHAR URMAL VS STATE OF ODISHA(VIG.)	UMA SHANKAR PATEL VS	ROURKELA VIGILANCE /9 /2026 () //	AOR20220000263C202600080
4	D-BLAPL/27077/2026	JITU BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202600060
5	D-BLAPL/27078/2026	K. RABINDRA REDDY@ K. RABI REDDY@ RABINDRA NARAYAN ROUT VS STATE OF ODISHA	RABINDRA NARAYAN ROUT VS	ADVA /124 /2026 () //	AOR20220001558C202600176
6	D-BLAPL/27080/2026	LOKESH PADHAN@ AKASH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 () //	AOR20220002454C202600125
7	D-BLAPL/27081/2026	NARENDRA NAIK@ARAKHITA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /97 /2026 () //	AOR20220001648C202600059
8	D-BLAPL/27085/2026	BUDU GATAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	SEMILLIGUDA /140 /2025 () //	AOR20220000211C202600028
9	D-BLAPL/27087/2026	SAI KIRAN GOUDA @ SAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR SADAR /461 /2026 () //	AOR20220001558C202600175
10	D-BLAPL/27088/2026	ROJI SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /426 /2026 () //	AOR20220001487C202600129
11	D-BLAPL/27089/2026	JUDHISTIR@RAKESH BADGUCHHIA VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /208 /2026 () //	AOR20220001487C202600123

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12	D-BLAPL/27099/2026	ASHOK KUMAR JENA VS STATE OF ODISHA	SUBARNA KESHARI PANDA VS VS	S.P.(CID-CRL),CUTTACK /6 /2026 () //	
13	D-BLAPL/27102/2026	DAS BHITIRIA @ DASA BHITIRIA VS STATE OF ODISHA	MAHES DAS VS VS	BALLIGUDA /146 /2019 () //	
14	D-BLAPL/27105/2026	ARUN NAHAK @ ARUN KUMAR NAHAK VS STATE OF ODISHA	MAHES DAS VS VS	DARINGBADI /21 /2025 () //	
15	D-BLAPL/27107/2026	MIHIR KUMAR PAIKRAY VS STATE OF ODISHA (EOW)	ANIRUDHA DAS VS VS	EOW,BHUBANESWAR /11 /2026 () //	
16	D-BLAPL/27109/2026	KISHORE KUMAR PANDA VS STATE OF ODISHA	RAMAKANTA PANDA VS VS	CHANDABALI /424 /2025 () //	AOD20240000348C202600028
17	D-BLAPL/27120/2026	AKASH BISOI@AKASH BISOYI VS STATE OF ODISHA(VIG.)	PARTHA SARATHI DAS VS VS	BALASORE VIGILANCE /18 /2026 () //	AOD20240000364C202600215
18	D-BLAPL/27131/2026	PRABINA@PANDIA BEJA@PRABIN KUMAR BEJ VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS VS	PARJANG /146 /2026 () //	AOD20260000093C202600061
19	D-BLAPL/27133/2026	KUSUNU BADARA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS VS	/ /0 () //	
20	D-BLAPL/27135/2026	KARTIKESWAR DAKUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS VS	PATTAPUR (DIGAPAHANDI) /38 /2025 () //	
21	D-BLAPL/27137/2026	P.SIBA REDDY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS VS	/ /0 () //	
22	D-BLAPL/27139/2026	NARAYAN BAPURAO PAREKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS VS	PADMAPUR /123 /2024 () //	
23	D-BLAPL/27140/2026	HIRANYA @ MANAS @ CHANDIA ROUT	SAMARESH PATTNAIK	GRAM GANJAM /65 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27150/2026	JITU @ HIMANSHU @ HIMANSHU SEKHAR SAMAL	SANGRAMJIT PANDA	DHAULI PS /154 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27151/2026	RUDRA KANDI	BISWABHUSAN DAS	PARADEEP LOCK /351 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27156/2026	MD. KAMAL@GOLU	DIBYA JYOTI SAHOO	LAKHANPUR /121 /2025	AOD20240000587C202600164
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27160/2026	PRATYUSH KUMAR NAYAK	GYANESWAR SATPATHY	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27162/2026	MUNU BAGH	NALINI KANTA DASH	DEOGARH /309 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27165/2026	DEBASISH SHOME @ DEBASIS SOM	SURESH KUMAR JENA	BARIPADA TOWN /198 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27166/2026	PRATAP SAMANTARAY @ PRATAP KUMAR SAMANTARAY	ABHIRAM MISHRA	KHANDAPARA /50 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27167/2026	SANJAY BEHERA	JANMEJAYA KATIKIA	PURUSHOTTAMPUR /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27169/2026	MANOJ MULULI@MUDULI	JAYADEBA BEHERA	//	AOD20240000366C202600137
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27173/2026	MEDRI JILAKAR	DR. SIMANCHALLA RANJIT	SESHKHAL /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27177/2026	ANIL KUMBHAR	PRAMOD RANJAN BEHERA	JHARSUGUDA SADAR /366 /2026	AOD20220003518C202600032
		VS	VS	()	

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35	D-BLAPL/27179/2026	STATE OF ODISHA BHAGYADHARA NAIK @ BHAGYADHAR NAYAK @ KUSHWA VS	KUSHWA KUMAR SUBUDHI VS	// KHANDAGIRI P.S. /838 /2026 ()	
36	D-BLAPL/27180/2026	STATE OF ODISHA RADHAKANTA SAHOO @ BIJAY VS	SUBHRAJIT MOHANTY VS	// KHANDAGIRI P.S. /832 /2025 ()	
37	D-BLAPL/27183/2026	STATE OF ODISHA M. SIBA @ SHIVA @ M. SHIVA VS	DIPTI PRADIPTA KUMAR BHUYAN VS	// / /0 ()	
38	D-BLAPL/27185/2026	STATE OF ODISHA HAREKRUSHNA KHILAR @ HARIA VS	UMA CHARAN MISHRA VS	// NAIKANI-DIHI /162 /2026 ()	
39	D-BLAPL/27189/2026	STATE OF ODISHA PRAKASH LUHURA VS	SK. ZAFARULLA VS	// JHARSUGUDA /429 /2026 ()	
40	D-BLAPL/27193/2026	STATE OF ODISHA SANTOSH NAIK VS	DUSHMANTA KUMAR BISWAL VS	// KUMBHARAPARA /337 /2024 ()	AOR20220001297C202600208
41	D-BLAPL/27196/2026	STATE OF ODISHA BALARAM BHUYAN VS	PARTHA SARATHI DAS VS	// / / ()	AOD20240000364C202600217
42	D-BLAPL/27201/2026	STATE OF ODISHA PINTU @ JUGESWAR SAHU VS	AMITAV TRIPATHY VS	// GAISILET /183 /2026 ()	
43	D-BLAPL/27204/2026	STATE OF ODISHA SUNNY KUMAR VS	AMITAV TRIPATHY VS	// GHANTAPADA /147 /2026 ()	
44	D-BLAPL/27206/2026	STATE OF ODISHA GAJANAN NAIK VS	BASANTA KUMAR DAS VS	// DHANUPALI /68 /2023 ()	
45	D-BLAPL/27208/2026	STATE OF ODISHA MANGAL KUMAR BEHERA @ CHINTU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /364 /2026 () //	

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46	D-BLAPL/27209/2026	DOLAMANI KUMBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	MELCHHAMUNDA /63 /2026 () //	
47	D-BLAPL/27212/2026	LOHITARAJ MAHANTA VS STATE OF ODISHA	SIDHARTHA DAS VS	JHUMPURA /107 /2026 () //	
48	D-BLAPL/27213/2026	MD. MOUJUD@MD. MAJUD@MD. SUKHAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /284 /2025 () //	AOR20220003722C202600162
49	D-BLAPL/27214/2026	MANOJ ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIALI /552 /2026 () //	
50	D-BLAPL/27216/2026	HIMANSHU BALASAMANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /212 /2026 () //	
51	D-BLAPL/27217/2026	MAISAKA MAJHI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	ADVA /191 /2023 () //	
52	D-BLAPL/27219/2026	SUBARNA MALLICK VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	NCB BHUBANESWAR /11 /2025 () //	
53	D-BLAPL/27220/2026	JIRIMIYA MAJHI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	ADVA /191 /2023 () //	
54	D-BLAPL/27222/2026	SRIKANTA @ SABIN NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MOHANA /143 /2026 () //	
55	D-BLAPL/27224/2026	LAKHAN SIKAKA @ LAXMAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /8 /2025 () //	
56	D-BLAPL/27225/2026	SANOJ KUMAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 () //	
57	D-BLAPL/27232/2026	KRUSHNA PRADHAN	ASHOK DAS	JARADA /401 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/27234/2026	BULU KHILLA	SURYAKANTA DASH	MUDULIPODA /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/27237/2026	SARAT NAIK	PRIYA RANJAN SINGH	HINDOL /238 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/27240/2026	BIJAY KUMAR NAIK	SURYAKANTA DWIBEDI	NCB BHUBANESWAR /3 /2026	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
61	D-BLAPL/27243/2026	RAMA HANTAL	SUBHASISH DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/27247/2026	BATI @ NARENDRA DAS	DALIRANI BEHURAY	SORO /352 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/27248/2026	BATI @ NARENDRA DAS	DALIRANI BEHURAY	SORO /328 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/27252/2026	SUJAL CHOUDHURY	SURYAKANTA DASH	BALASORE TOWN /249 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/27259/2026	GOBARDHAN MUDULI	RAJIB LOCHAN PATTNAIK	MATHILI /145 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/27262/2026	SUKUMAR KUDAR @ PODAR	RAJIB LOCHAN PATTNAIK	ORKEL /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/27266/2026	PRAFULLA KARNA @ PRAFULLA LOHA @ LUHA	TUSHAR KANTI PRAHARAJ	KATARBAGA /20 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/27267/2026	JOHN @ JAN ROUT	ARUN KUMAR DAS	GONDIA /290 /2026	
		VS	VS	()	

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69	D-BLAPL/27271/2026	STATE OF ODISHA KUMAR SUKLA @ KUMAR CHANDRA SUKLA VS	RAMANI KANTA PATTANAIK VS	// BARI RAMCHANDRAPUR /226 /2025 ()	
70	D-BLAPL/27273/2026	STATE OF ODISHA KARUNAKAR SINGH @ KARAN VS	RANJAN KUMAR NAYAK VS	// LAIKERA /64 /2026 ()	
71	D-BLAPL/27275/2026	STATE OF ODISHA SIBA NAYAK VS	BISWA RANJAN DAS VS	// BERHAMPUR SADAR /296 /2024 ()	
72	D-BLAPL/27283/2026	STATE OF ODISHA PINTU HATI VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH SADAR /274 /2022 ()	
73	D-BLAPL/27286/2026	STATE OF ODISHA NARAYAN AGARWAL VS	DHIRENDRA KUMAR MOHAPATRA VS	// / /0 ()	
74	D-BLAPL/27288/2026	STATE OF ODISHA AJAYA SETHI @ PELTU VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIAPADA /360 /2026 ()	
75	D-BLAPL/27291/2026	STATE OF ODISHA DUSMANTA NAIK VS	KULDEEP MOHANTY VS	// INDUASTRIAL,NISA /97 /2026 ()	AOD20240000012C202600269
76	D-BLAPL/27301/2026	STATE OF ODISHA SUMANTA CHAND VS	KULDEEP MOHANTY VS	// KAMARDA /140 /2025 ()	AOD20240000012C202600270
77	D-BLAPL/27305/2026	STATE OF ODISHA SIBASANKAR ALIAS SIBA SANKAR SWAIN VS	SUBHALATA PRIYADARSINI VS	// / / ()	AOD20250001291C202600004
78	D-BLAPL/27312/2026	STATE OF ORISSA S.K. MASTANA VS	PRANAY KUMAR MAHARAJ VS	// JEYPORE TOWN /161 /2026 ()	
79	D-BLAPL/27313/2026	STATE OF ODISHA SUDAM BEHERA @ BAPUNI VS	JYOTIRMAYA SAHOO VS	// NACHUNI /299 /2026 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/27319/2026	RAJIB KUMAR VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600222
81	D-BLAPL/27320/2026	SUKANTA KUMAR DAS VS STATE OF ODISHA	SOUMI DAS VS	MACHHKUND /106 /2023 () //	
82	D-BLAPL/27327/2026	RANJIT KUMAR @ RANJEET KUMAR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHANUPALI /24 /2026 () //	
83	D-BLAPL/27333/2026	GANGA MADI @ GANGA MADHI VS STATE OF ODISHA	MANGU NANDY VS	/ /0 () //	
84	D-BLAPL/27334/2026	DASARATHI @ DASHARATHI MEHER VS STATE OF ODISHA	SK. ZAFARULLA VS	PADAMPUR /192 /2023 () //	
85	D-BLAPL/27335/2026	RAMESH SODI VS STATE OF ODISHA	MANGU NANDY VS	/ /0 () //	
86	D-BLAPL/27337/2026	NIRANJAN PRADHAN VS STATE OF ODISHA	Dhananjaya Mund VS	// () //	AOR20220001492C202600212
87	D-BLAPL/27338/2026	ANTI MADVI @ LAKEY @ LAKE @ AANTI MADVI VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /155 /2021 () //	
88	D-BLAPL/27339/2026	NIKHIL VANHUDAS JADHAB VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /178 /2023 () //	
89	D-BLAPL/27343/2026	BIKASH KUMAR DAS @ BIKASH DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHADRESWAR /15 /2026 () //	
90	D-BLAPL/27344/2026	SACHIN CHAVAN @ SACHIN SHESHERAV CHAVAN VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /178 /2023 () //	
91	D-BLAPL/27345/2026	BHAGABAN PRADHAN	BIKASH MISHRA	//	AOD20260000375C202600007

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/27346/2026	GIRISH CHANDRA DIGAL	AKSHAYA KUMAR SAHOO	TIKABALI /136 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/27347/2026	DINABANDHU PATRA	ASHOK KUMAR SAHOO	//	AOD20240000557C202600104
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/27348/2026	PRASANJIT KHUNTIA @ PUA KHUNTIA	SK. ZAFARULLA	DHUSURI /489 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/27355/2026	NIROD MAHANAND	BIJAYA KUMAR RAGADA	SASON /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/27359/2026	CHHOTE SOURA @ CHAITU SAURA	BIJAYA KUMAR RAGADA	LAKHANPUR /5 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/27363/2026	TARUN FAUJDAR @ TARUN FOUZDUR	DIPTI RANJAN BHOKTA	KUNDEI /53 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/27382/2026	TUNA PRADHAN	Bijay Kumar Behera	//	AOR20220001736C202600223
		VS	VS	()	
		State Of Odisha		//	
99	D-CMAPL/42098/2026	THE BRANCH MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., Bhubaneswar	SRABATI SAHOO, BHUBANESWAR	//	
		VS	VS	()	
		MANDAKINI SAHOO		//	
100	D-CMP/1/2026	KARUNAKAR ROUT	PRAFULLA KUMAR LENKA	//	
		VS	VS	()	
		SAGARIKA DAS		//	
101	D-CMP/42064/2026	PRATIMA DISARI	T.N.MURTY	//	AOR20220002995C202600091
		VS	VS	()	
		SIMPANCHAL BISOI		//	
102	D-CMP/42066/2026	SANTI KUMARI NIRMAL PATRA CHETTY	T.N.MURTY	//	AOR20220002995C202600092
		VS	VS	()	

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103	D-CMP/42069/2026	SUNAM PATRA BISWASI @ BAGH ARCHANA NAYAK VS SAMEER KUMAR NAYAK	SUMIT KUMAR MOHANTY VS	// // 0 //	AOR20220003068C202600053
104	D-CMP/42073/2026 CMP/1522/2026	BINAYA PRAKASH NAYAK@NAIK VS PRATYASINI NAYAK	UPENDRA KUMAR SAMAL (SR. ADV.) VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Kalahandi) CS/0000131/2024	
105	D-CMP/42078/2026	NAGARJUNA MAJHI@NAGENDRA MAJHI VS NATABARA MAJHI	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
106	D-CMP/42085/2026	PRAFULLA PANDA VS BIKRAMADITYA BAISAKH	BISWAJIT MOHAPATRA VS	// 0 //	
107	D-CMP/42112/2026	SAILABALA SWAIN VS SRINIBAS SWAIN	PITAMBAR BEHERA VS	// 0 //	AOR20220003697C202600018
108	D-CMP/42154/2026	SUBUDHI RAMESH VS B. JOGENDRA NARAYANA DEO	PRASANNA KUMAR MISHRA VS	// 0 //	AOD20260000093C202600060
109	D-CMP/42221/2026	SOUDAMINI SAHOO VS ADI NARAYAN ACHARY	BRAHMANANDA TRIPATHY VS	// 0 //	
110	D-CMP/42224/2026	BASUDEV GIRI VS ARJUN CHARAN SANTI	BUDHIRAM DAS VS	// 0 //	
111	D-CMP/42235/2026	SITA @ SITANJALI MALLICK VS RATNAMANI MALLICK	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600207
112	D-CMP/42279/2026	KARUNAKAR ROUT VS SAGARIKA DAS	PRAFULLA KUMAR LENKA VS	// 0 //	
113	D-CMP/42295/2026	LAND ACQUISITION OFFICER CUM COMPETENT AUTHORITY @ ANANTA CHARAN SAHOO VS ANANTA CHARAN SAHOO	ANANTA CHARAN SAHOO VS	// 0 //	

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114	D-CMP/42298/2026	M/S. SHANTI CONSTRUCTION SAMBALPUR PVT. LTD. SAMBALPUR	SANJAY K. N. DAS	//	
	CMP/1525/2026	VS	VS	SR CIVIL JUDGE (COMMERCIAL COURT) AT BBSR(Khordha)	
		STATE BANK OF INDIA, SME BRANCH, SAMBALPUR		Arbp/0000048/2026	
115	D-CMP/42346/2026	SIDHESWAR ROUT	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		BIJAYA KUMAR NAYAK		//	
116	D-CMP/42414/2026	KAUSALYA PATRA	NIRANJAN LENKA	//	
		VS	VS	0	
		SUMATI BESHRA		//	
117	D-CMP/42419/2026	ASHOK KUMAR AGRAWAL	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		SITARAM AGRAWAL		//	
118	D-CMP/42423/2026	SUJATA DAS	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
119	D-CMP/42460/2026	ADMINISTRATIVE OFFICER CUM HOSTEL SUPERINTENDENT, BAPURKHIT	SANJAY K. N. DAS	//	
		VS	VS	0	
		JANAKI PRADHAN		//	
120	D-CMP/42468/2026	GANGADHAR KAR	MANAS KUMAR CHAND	//	
		VS	VS	0	
		JAGANNATH KAR		//	
121	D-CMP/42502/2026	SABITRIMANI SAHU	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		UPENDRA NATH PATRA		//	
122	D-CONTAC/42125/2026	XXXX	XXX	//	
		VS	VS	0	
		XXXX		//	
123	D-CONTC/42065/2026	LOPAMUDRA PADHI	ADV.	//	
		VS	VS	0	
		DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM		//	
124	D-CONTC/42068/2026	AJIT KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM		//	
125	D-CONTC/42070/2026	NRUSINGHA BEHERA	ADV	//	AOR20220001600C202600259

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		VS	VS	0	
		DEEPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER, PURI		//	
126	D-CONTC/42094/2026	GAJAPATI KSHETRA MOHAN PATASANI	ADV.	//	
		VS	VS	0	
		JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//	
127	D-CONTC/42100/2026	ARUN KUMAR SWAIN	ADV.	//	
		VS	VS	0	
		GIRISH S.N, SECRETARY P.R AND D.W DEPT., BHUBANESWAR		//	
128	D-CONTC/42110/2026	SOURAV PRASAD SWAIN	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		BIBHABANJAN SAMANTASINGHRAY, R.T.O., ROURKELA		//	
129	D-CONTC/42117/2026	SALIL BINDU MOHANTY	ADV.	//	
		VS	VS	0	
		SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., KHURDA			
130	D-CONTC/42119/2026	PRADEEP KUMAR DAS	ADV.	//	
		VS	VS	0	
		SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., KHURDA			
131	D-CONTC/42120/2026	BISWAJIT MOHAPATRA	ADV.	//	
		VS	VS	0	
		SANJAYA KUMAR SINGH, SECRETARY TO GOVT. OF ODISHA, WORKS DEPT., KHURDA		//	
132	D-CONTC/42127/2026	PRATAP KUMAR JENA	ADV.	//	
		VS	VS	0	
		SANJAYA KUMAR SINGH, SECRETARY TO GOVT. OF ODISHA, WORKS DEPT., KHURDA		//	
133	D-CONTC/42147/2026	KUSAL CHANDRA HIAL	ADV.	//	
		VS	VS	0	
		BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR		//	
134	D-CONTC/42150/2026	UMAKANTA BISWAL	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
135	D-CONTC/42167/2026	TRINATH BISWAL	ADV.	//	
		VS	VS	0	
		N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR			
136	D-CONTC/42175/2026	MANAGING COMMITTEE OF INDIRA GANDHI GIRLS HIGH SCHOOL, ANGUL	ADV.	//	
		VS	VS	0	

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137	D-CONTC/42184/2026	N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR M.C. OF BHANDARIDIHA GIRLS HIGH SCHOOL, KEONJHAR VS	ADV. VS	// 0	
138	D-CONTC/42189/2026	N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR ABHIMANYU SWAIN VS	ADV. VS	// 0	
139	D-CONTC/42191/2026	N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR MANAGING COMMITTEE,GOVINDAPUR GIRLS HIGH SCHOOL, BALASORE VS	ADV. VS	// 0	
140	D-CONTC/42194/2026	N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR MANAMOHAN BHUINBAL VS	ADV. VS	// 0	
141	D-CONTC/42195/2026	SUBHA SARMA, IAS DR. PRASANNA KUMAR PATEL VS	ADV. VS	// 0	
142	D-CONTC/42198/2026	ASWATHY.S, I.A.S MULIA PRADHAN VS	ADV. VS	// 0	
143	D-CONTC/42199/2026	SUBHA SARMA, I.A.S MANAGING COMMITTEE OF ANNAPURNA GIRLS HIGH SCHOOL,KEONJHAR VS	ADV. VS	// 0	
144	D-CONTC/42204/2026	N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR MANAGING COMMITTEE OF TULASI GIRLS HIGH SCHOOL, KENDRAPARA VS	ADV. VS	// 0	
145	D-CONTC/42208/2026	N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR NARMADA KUMARI DEVI VS	ADV. VS	// 0	
146	D-CONTC/42210/2026	N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR MANAGING COMMITTEE OF GOPALJEW GIRLS SCHOOL, KENDRAPARA VS	ADV. VS	// 0	
147	D-CONTC/42218/2026	N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR PURUSOTTAM KHATUA VS PRALAYANANDA SATAPATHY, O.A.S	ADV. VS	// 0 //	

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148	D-CONTC/42227/2026	SUBHALAXMI SAHOO VS JAYANTA KU JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV VS	// 0 //	AOD20240000618C202600226
149	D-CONTC/42228/2026	MADHUSUDAN RATH VS DR. N THIRUMALLA, COMMISSIONER CUM SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION	ADV VS	// 0 //	AOD20240000698C202600022
150	D-CONTC/42230/2026	DIPTIPRAVA SATAPATHY VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
151	D-CONTC/42233/2026	SHYAMAKANTA PANDA VS JAYANTA KU JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV VS	// 0 //	AOD20240000618C202600227
152	D-CONTC/42234/2026	JYOTIRMAYEE PADHI VS MANOJ KUMAR ROUT ,SUPERINTENDENT OF POLICE, BHADRAK	ADV VS	// 0 //	AOD20230000467C202600051
153	D-CONTC/42238/2026	PRASANTA KUMAR PADHI VS DR.ABABINDA AGRAWAL, IAS	ADV. VS	// 0 //	
154	D-CONTC/42244/2026	DR. RABI NARAYAN DHAR VS S. ASHWASTY, SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //	AOD20240000338C202600174
155	D-CONTC/42245/2026	RAJESWARI SAHOO VS ARVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0 //	AOD20240000338C202600175
156	D-CONTC/42246/2026	JALANDHAR PRADHAN VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600176
157	D-CONTC/42247/2026	BISWAPRAKASH TRIPATHY VS DR. SWATI MISHRA , REGISTRAR UTKAL UNIVERSITY	ADV VS	// 0 //	AOR20220001611C202600183
158	D-CONTC/42249/2026	DEEPAK KUMAR SETHY VS ASWATHY S., I.A.S	SANGRAM JENA VS	// 0 //	
159	D-CONTC/42257/2026	BIJAY RANJAN JENA	SANGRAM JENA	//	

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		VS	VS	0	
		ASWATHY S., I.A.S		//	
160	D-CONTC/42262/2026	BARUNA NAG	SUBHASREE MOHANTY	//	
		VS	VS	0	
		BIBHUTI BHUSAN NAYAK, IAS		//	
161	D-CONTC/42276/2026	MANAS KUMAR DAS	SANGRAM JENA	//	
		VS	VS	0	
		ASWATHY S., I.A.S		//	
162	D-CONTC/42278/2026	CHANDRI NAIK	ADV	//	AOR20220001600C202600261
		VS	VS	0	
		SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT		//	
163	D-CONTC/42281/2026	SMRUTI RANJAN SAHOO	SANGRAM JENA	//	
		VS	VS	0	
		ASWATHY S., I.A.S		//	
164	D-CONTC/42288/2026	GOPAL RANA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		BIBHUTI BHUSAN NAYAK, IAS		//	
165	D-CONTC/42297/2026	NEELAKANTHA BADU @ BADU NEELAKANTHA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
166	D-CONTC/42301/2026	SHIVAM-LGC (JV)	SIDHANT DWIBEDI	//	AOR20220001213C202600033
		VS	VS	0	
		UDAY A KAOLE, CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LIMITED			
167	D-CONTC/42302/2026	TRIPATI BALAJI MISHRA	ADV	//	AOR20220001600C202600265
		VS	VS	0	
		DR. ARABINDA KUMAR PADHEE, ADDITIONAL CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.			
168	D-CONTC/42305/2026	CHAKRADHAR PARIDA	ADV	//	AOR20220001600C202600262
		VS	VS	0	
		SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR			
169	D-CONTC/42307/2026	M/S. RKD CONSTRUCTIONS PVT LTD.	SIDHANT DWIBEDI	//	AOR20220001213C202600034
		VS	VS	0	
		SANTOSH KUMAR BEHERA, CHIEF CONSTRUCTION ENGINEER R AND B CIRCLE, KEONJHAR			
170	D-CONTC/42309/2026	ANANTA CHARANA PALEI	ADV	//	AOR20220001600C202600263
		VS	VS	0	

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171	D-CONTC/42313/2026	SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR GOURANGA CHARAN NAIK VS	ADV VS	// 0	AOR20220001600C202600264
172	D-CONTC/42314/2026	SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR NIRANJAN PANDA VS	Swapnil Roy VS	// 0	AOR20220001600C202600266
173	D-CONTC/42315/2026	SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR NIRUPAMA MAJHI VS	SUBRAT KUMAR KAR VS	// 0	
174	D-CONTC/42316/2026	DR.DHANESWAR SETHY, CDMO, KEONJHAR BENUDHAR MAHAKUD VS	Swapnil Roy VS	// 0	AOR20220001600C202600268
175	D-CONTC/42319/2026	SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR PURNIMA PARIDA VS	Swapnil Roy VS	// 0	AOR20220001600C202600267
176	D-CONTC/42329/2026	SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR KSHIRABDHI TANAYA BEHERA VS	PRASANTA KUMAR MOHANTY (2) VS	// 0	
177	D-CONTC/42347/2026	ASWATHY S., IAS SMITARANI SWAIN VS	PRASANTA KUMAR MOHANTY (2) VS	// 0	
178	D-CONTC/42350/2026	ASWATHY S., IAS KAMINIBALA SAMANTARAY VS	PRASANTA KUMAR MOHANTY (2) VS	// 0	
179	D-CONTC/42352/2026	ASWATHY S., IAS GITANJALI SAHOO VS	PRASANTA KUMAR MOHANTY (2) VS	// 0	
180	D-CONTC/42354/2026	ASWATHY S., IAS PRACHIPRAVA KHAMARI VS	PRASANTA KUMAR MOHANTY (2) VS	// 0	
181	D-CONTC/42356/2026	ASWATHY S., IAS JAYANTI SAHU VS	PRASANTA KUMAR MOHANTY (2) VS	// 0	
		ASWATHY S., IAS		//	

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182	D-CONTC/42360/2026	RASMITA SAHOO VS ASWATHY S., IAS	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	
183	D-CONTC/42386/2026	ASUTOSH RATH VS HEMANT SHARMA, IAS	NIRANJAN BISWAL VS	// 0 //	
184	D-CONTC/42388/2026	ANIL KUMAR RATH VS HEMANT SHARMA, IAS	NIRANJAN BISWAL VS	// 0 //	
185	D-CONTC/42392/2026	HIRACHAND SAHOO VS HEMANT SHARMA, IAS	NIRANJAN BISWAL VS	// 0 //	
186	D-CONTC/42397/2026	RAJENDRA PRASAD TRIPATHY VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
187	D-CONTC/42400/2026	RABINARAYAN MOHAPATRA VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //	
188	D-CONTC/42402/2026	DURYODHAN BEHERA VS YAMINI SARANGI, IAS	ADV. VS	// 0 //	
189	D-CONTC/42406/2026	NIRMAL CHANDRA SWAIN VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
190	D-CONTC/42415/2026	LOKANATH BEHERA VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
191	D-CONTC/42421/2026	JAJNYA NARAYANA PATTANAYAK VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
192	D-CONTC/42430/2026	JHUMURI SAHOO VS DR.ARABINDA KUMAR PADHEE, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
193	D-CONTC/42434/2026	MAMINA MALLICK	SOUMI DAS	//	

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		VS	VS	()	
		SAPAN RAJAN, AUTHORIZED OFFICER , CANARA BANK, CUTTACK		//	
194	D-CONTC/42438/2026	ANANTA KISHORE SAHOO	ADV.	//	
		VS	VS	()	
		NITYANANDA BARIK, D.E.O., CUTTACK		//	
195	D-CONTC/42447/2026	BASANTA BARIK	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600257
		VS	VS	()	
		ANU GARG, IAS CHIEF SECRETARY TO GOVT OF ODISHA GENERAL ADDMINISTRATION AND PUBLIC GRIEVANCES DEPT			
196	D-CONTC/42448/2026	DIPASU SEKHAR NAYAK	ADV.	//	
		VS	VS	()	
		PRADEEP KUMAR MOHANTY, COMM. FOR EMPLOYEES COMPENSATION CUM DIVI. LABOUR COMM., KENDRAPARA			
197	D-CONTC/42449/2026	SHRINIBASH PARIDA	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600258
		VS	VS	()	
		DR LALMOHAN NAIK, DIRECTOR OF VIMSAR, BURLA		//	
198	D-CONTC/42452/2026	TAPAS RANJAN MAHANTA	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600259
		VS	VS	()	
		PROF DR DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, ODISHA, BHUBANESWAR			
199	D-CONTC/42464/2026	SHRINIBASH PARIDA	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600260
		VS	VS	()	
		ANU GARG, IAS CHIEF SECRETARY TO GOVT OF ODISHA GENERAL ADDMINISTRATION AND PUBLIC GRIEVANCES DEPT			
200	D-CONTC/42465/2026	TAPAS RANJAN MAHANTA	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600261
		VS	VS	()	
		ANU GARG, IAS CHIEF SECRETARY TO GOVT OF ODISHA GENERAL ADDMINISTRATION AND PUBLIC GRIEVANCES DEPT			
201	D-CRLA/27101/2026	TILU KUMAR PRADHAN	MAHES DAS	RAIKIA /8 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLA/27153/2026	MAKARDHAWAJA PRADHAN	BHABANI SHANKAR DASPARIDA	BAUNISUNI /113 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLA/27159/2026	SAROJ KUMAR MOHANTY	DEBIDUTTA MOHAPATRA	BADABAZAR /364 /2025	AOD20220004576C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLA/27170/2026	HAPUN @ SUMARENDRA PATRA @ SUMERENDRA PATRA	ANANDANANDA MAHAPATRA	JAJPUR ROAD /448 /2020	
		VS	VS	()	

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205	D-CRLA/27172/2026	STATE OF ODISHA ABHAYA BINDHANI VS	ARIJEET MISHRA VS	// JAJPUR ROAD /395 /2026 ()	
206	D-CRLA/27207/2026	STATE OF ODISHA MADHUSUDAN MURMU VS	SK. ZAFARULLA VS	// KHUNTA /328 /2022 ()	
207	D-CRLA/27211/2026	STATE OF ODISHA BAKA@UMESWAR SINGH VS	SURESH KUMAR JENA VS	// BAISINGA /45 /2021 ()	
208	D-CRLA/27218/2026	STATE OF ODISHA KHARAT BAG VS	BINOD KUMAR HATI VS	// SINDHIKELA PS /138 /2010 ()	
209	D-CRLA/27251/2026	STATE OF ODISHA SANGRAM PATTNAYAK @ PATTNAIK VS	BISHNU PRASAD PRADHAN VS	// BALASORE VIGILANCE /27 /2008 ()	
210	D-CRLA/27272/2026	STATE OF ODISHA(VIG.) SAGAR SAHU @ KALAKARA VS	BIKASH CHANDRA PARIJA VS	// KHARIAR /403 /2022 ()	
211	D-CRLA/27306/2026	STATE OF ODISHA BIJAYA KUMAR RANA VS	HARAPRASAD PANDA VS	// KANPUR /62 /2022 ()	
212	D-CRLA/27308/2026	STATE OF ODISHA KARTIKESWAR SAHU VS	SURYAKANTA DWIBEDI VS	// VIGILANCE PS (BERHAMPUR) /10 /2013 ()	
213	D-CRLA/27370/2026	STATE OF ODISHA(VIG.) PRAMOD BARAL @ DAINA VS	BIKRAM KUMAR NAYAK VS	// SATYABADI /317 /2024 ()	
214	D-CRLA/27372/2026	STATE OF ODISHA DR. DEBENDRANATH NAIK VS	BASUDEV PUJARI VS	// SAMBALPUR VIGILANCE /15 /2014 ()	
215	D-CRLA/27374/2026	STATE OF ODISHA(VIG.) SONU ALIAS MANORANJAN MALLIK ALIAS MANORANJAN MALLIK VS	ANIL KUMAR MALLIK VS	// // ()	AOD20220004577C202600063
		STATE OF ODISHA		//	

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216	D-CRLA/27378/2026	SANIA ALIAS SANYASI MALLIK VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202600112
217	D-CRLMA/27199/2026	SANJIT KUMAR MAHATO VS MANJU DEVI	Soma Patnaik VS	//0 () //	
218	D-CRLMC/27090/2026	GULLU@LAXMINARAYAN AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /295 /2016 () //	AOR20220001487C202600125
219	D-CRLMC/27092/2026	GULLU@LAXMINARAYAN AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /292 /2016 () //	AOR20220001487C202600126
220	D-CRLMC/27093/2026	GULLU@LAXMINARAYAN AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /300 /2016 () //	AOR20220001487C202600124
221	D-CRLMC/27094/2026	GULLU@LAXMINARAYAN AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /293 /2016 () //	AOR20220001487C202600127
222	D-CRLMC/27095/2026	GULLU@LAXMINARAYAN AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /294 /2016 () //	AOR20220001487C202600128
223	D-CRLMC/27097/2026	MANASH ROUTRAY@JITU@MANAS KUMAR ROUT VS STATE OF ODISHA	BISWAJIT SAHOO VS	RANPUR /221 /2025 () //	
224	D-CRLMC/27103/2026	SANATAN DAS VS STATE OF ODISHA	AVIRAM PATRA VS	//0 () //	
225	D-CRLMC/27112/2026 CRLMC/3210/2026	ANSHUMAN HOTA VS GANESH KUMAR BEHERA	NIRVAYA KUMAR SAMANTARAY VS	//0 J.M.F.C.,JATNI(Khordha) ICC/0000007/2026	
226	D-CRLMC/27121/2026	MANTU@PRADEEP PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /298 /2026 () //	AOD20260000093C202600058
227	D-CRLMC/27130/2026	BIKASH RANA	BIKASH KARNA	GHANTAPADA /72 /2026	

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228	D-CRLMC/27138/2026	VS STATE OF ODISHA RANJAN RANA	VS BIKASH KARNA	() // GHANTAPADA /75 /2026	
229	D-CRLMC/27148/2026	VS STATE OF ODISHA SHIV SANKAR BENERJEE	VS SUJAY SHANKER SINGHDEO	() // MAHILA P.S.(BBSR) /47 /2013	AOD20230000313C202600035
230	D-CRLMC/27154/2026	VS STATE OF ODISHA MIRA@LAXMIPRIYA SAMAL	VS PRASANNA KUMAR MISHRA	() // KANKADAHAD /19 /2019	AOD20260000093C202600062
231	D-CRLMC/27176/2026	VS STATE OF ODISHA KIRAN KUMAR MISHRA	VS NARESH CHANDRA JENA	() // KEONJHAR TOWN /264 /2016	
232	D-CRLMC/27178/2026	VS STATE OF ODISHA RABINDRA BEHERA	VS MANOJ KUMAR PANDA	() // CUTTACK SADAR /185 /2012	
233	D-CRLMC/27184/2026	VS STATE OF ODISHA SIPUN@SANJAY KUMAR MOHANTY	VS SUSANTA SEKHAR PARIDA	() // KEONJHAR TOWN /141 /2025	AOR20220001661C202600014
234	D-CRLMC/27186/2026 CRLMC/3200/2026	VS STATE OF ODISHA BABLU NAYAK@AJMIR NAYAK	VS MANORANJAN PADHY	() // JEYPORE TOWN /206 /2025	AOD20220003086C202600096
235	D-CRLMC/27188/2026	VS STATE OF ODISHA DIPTYMAYEE KAR	VS PREM KUMAR DAS	() // SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2025	
236	D-CRLMC/27194/2026	VS STATE OF ODISHA VINAY KUMAR YADAV@VINAY YADAV	VS JUGALA KISHORE PANDA	() // CHANDAKA P.S. /49 /2021	
237	D-CRLMC/27198/2026	VS STATE OF ODISHA RAGHUNATH MANGARAJ @ BALA	VS SANTOSH CHANDRA ATABUDHI	() // MUNIGUDA /66 /2022	
238	D-CRLMC/27202/2026	VS STATE OF ODISHA TUNA BARIK	VS JUGALA KISHORE PANDA	() // INDUSTRIAL ESTATE PS /43 /2026	
		VS	VS	() // TARBHA /160 /2026	

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239	D-CRLMC/27205/2026	STATE OF ODISHA MAHAMMAD SADDAM VS	JUGALA KISHORE PANDA VS	// BISSAMCUTTACK /125 /2021 ()	
240	D-CRLMC/27210/2026	STATE OF ODISHA USHA YADAV VS	JUGALA KISHORE PANDA VS	// MUNIGUDA /189 /2022 ()	
241	D-CRLMC/27215/2026	STATE OF ODISHA TRILOCHAN DAS@SAURIA VS	SUDEEP KUMAR SARANGI VS	// KHANDAPARA /2 /2023 ()	AOD20260000163C202600075
242	D-CRLMC/27221/2026	STATE OF ODISHA BITMAX TECHNOLOGY PVT. LTD., NOIDA VS	BRAHMANANDA TRIPATHY VS	// / /0 ()	
243	D-CRLMC/27227/2026	KALINGA IT ENABLED SERVICES LLP, BHUBANESWAR GEDUDA KREPUEIKA VS	JUGALA KISHORE PANDA VS	// PADMAPUR /31 /2022 ()	
244	D-CRLMC/27229/2026 CRLMC/3202/2026	STATE OF ODISHA BANAMALI MUDULI@BANAMALI HANTAL VS	MANORANJAN PADHY VS	// JEYPORE TOWN /206 /2025 SPECIAL JUDGE,,JEYPORE(Koraput) TR/0000032/2025	AOD20220003086C202600095
245	D-CRLMC/27231/2026	STATE OF ODISHA RAJBLOCHAN BISI VS	AMITAV TRIPATHY VS	// KANTAMAL /206 /2024 ()	
246	D-CRLMC/27236/2026	STATE OF ODISHA CHITTARANJAN BEHURA VS	SHIBANI SHANKAR PRADHAN VS	// SAMBALPUR VIGILANCE /1 /2018 ()	
247	D-CRLMC/27238/2026	STATE OF ODISHA(VIG.) BAPI@PRADIPTA KUMAR PRADHAN VS	MANORANJAN ACHARYA VS	// NAYAGARH /164 /2019 ()	
248	D-CRLMC/27245/2026	STATE OF ODISHA DEBONIL DEY VS	SHIBANI SHANKAR PRADHAN VS	// BALASORE TOWN /192 /2012 ()	
249	D-CRLMC/27246/2026	STATE OF ODISHA GOPAL KRUSHNA NAHAK VS	MANAS KUMAR CHAND VS	// DIGAPAHANDI /94 /2026 ()	
		STATE OF ODISHA		//	

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250	D-CRLMC/27253/2026	RAJENDRA BEHERA VS STATE OF ODISHA	JASHOBANTA DASH VS VS	/ /0 () //	
251	D-CRLMC/27256/2026	RAMESH CHANDRA SWAIN @ ROUT VS STATE OF ODISHA	SOUENDRA KUMAR NAYAK VS VS	BARANGA /89 /2006 () //	AOR20220001530C202600001
252	D-CRLMC/27264/2026	SUSHANT @ SASANTA PANKA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS VS	GOLAMUNDA /113 /2026 () //	
253	D-CRLMC/27270/2026	RANJIT SINGH CHAWLA VS REPUBLIC OF INDIA (C.B.I)	PARTHA SARATHI NAYAK VS VS	BHUBANESWAR CBI /5 /2024 () //	
254	D-CRLMC/27280/2026	MANAS KUMAR MAHUNTA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS VS	RAJKANIKI /232 /2026 () //	
255	D-CRLMC/27296/2026	BAIKUNTHA SAHOO @ BAIKUNTHA NATH SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	RANPUR /6 /2018 () //	
256	D-CRLMC/27302/2026	AKASH KUMAR PATHAK VS DIRECTORATE OF ENFORCEMENT, GOVERNMENT OF INDIA, MINISTRY OF FINANCE, DEPTT. OF REVENUE	DR. ABHAY KANT PATHAK VS VS	/ /0 () ()	
257	D-CRLMC/27318/2026	LAXMIDHARA GHADI VS STATE OF ODISHA	SUSMITA MOHANTY VS VS	/ / () //	AOD20250001071C202600066
258	D-CRLMC/27322/2026	MUNA DALAI @ BISWABHUSAN DALEI VS STATE OF ODISHA	PULAKESH MOHANTY VS VS	DHARMASALA /371 /2018 () //	
259	D-CRLMC/27324/2026	Binaya Bhoi VS State Of Odisha	Suryakanta Palai VS VS	/ / () //	AOR20220004106C202600092
260	D-CRLMC/27329/2026	Bijnanee Kumar Pradhan VS Upendra Sahu and another	Keshabananda Panda VS VS	/ / () //	AOR20220001914C202600011
261	D-CRLMC/27350/2026	PARAMANANDA HARIJAN	AKSHAYA KUMAR SAHOO	KHARIAR /256 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-CRLMC/27351/2026	TAPAN KUMAR BEHERA	PRAVASH CHANDRA JENA	JALESWAR /28 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-CRLMC/27356/2026	KESHAB CHANDRA MAJHI	SOUMYA RANJAN DAS	UDITNAGAR /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-CRLMC/27358/2026	JANAKI PATNAIK	BIJAYA KUMAR RAGADA	RENGALI /28 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-CRLMC/27361/2026	TRUPTI RANJAN BEHERA	NIRANJAN LENKA	KAPTIPADA /72 /2021	
		VS	VS	()	
		BHAGYABATI KABATA		//	
266	D-CRLMC/27364/2026	ABHIMANYU NAIK @ ABHI NAIK	KAUSTUVA MOHANTY	BARAMBA /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-CRLMC/27368/2026	DIBAKAR PORICHHA	BIBHU PRASAD CHHUALSINGH	/ /0	
		VS	VS	()	
		RAGHUNATH SAHOO		//	
268	D-CRLMC/27371/2026	PRADEEP KUMAR JENA	PRASANTA KUMAR JENA	BARKOTE /267 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-CRLMC/27375/2026	DIBAKAR KHEMUNDU	SANGRAM KESHARI ROUT	MACHHKUND /116 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-CRLMC/27376/2026	SANTOSH KUMAR BISOYI ALIAS SANTOSH KUMAR BISOI	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202600237
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-CRLMC/27377/2026	RAJANI KANT MAHAPATRA	HEMANT KUMAR MUND	JEYPORE VIGILANCE /29 /2010	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
272	D-CRLMC/27379/2026	LAXMI KANTA SINGH @ LAXMIKATA SINGH	GYANA RANJAN DHAL	BADACHANA /96 /2026	
		VS	VS	()	

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273	D-CRLMC/27380/2026	STATE OF ODISHA SUROJIT DAS@SURAJIT DAS VS	MANGU NANDY VS	// ORKEL /103 /2020 ()	
274	D-CRLMC/27381/2026	STATE OF ODISHA PRADEEP KUMAR SWAIN VS	PRAVASH CHANDRA JENA VS	// / /0 ()	
275	D-CRLMC/27384/2026	DEBASHIS MOHANTY SUSANTA GIRI VS	NIRANJAN LENKA VS	// RASGOBINDPUR /422 /2025 ()	
276	D-CRLMC/27385/2026	STATE OF ODISHA NITU GUPTA VS	HEMANT KUMAR MUND VS	// BALASORE VIGILANCE /30 /2013 ()	
277	D-CRLMP/27116/2026	STATE OF ODISHA(VIG.) SUBHASIS PARIDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
278	D-CRLMP/27118/2026	STATE OF ODISHA JYOTI GUPTA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
279	D-CRLMP/27124/2026	STATE OF ODISHA CHANDAN KUMAR SATAPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
280	D-CRLMP/27126/2026	STATE OF ODISHA SAUBHAGYA KUMAR NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
281	D-CRLMP/27127/2026	STATE OF ODISHA TAPASWINI PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
282	D-CRLMP/27134/2026	STATE OF ODISHA SOMANATH PANDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
283	D-CRLMP/27145/2026	STATE OF ODISHA SHISHIR KUMAR SAHU VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

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284	D-CRLMP/27152/2026	SAGAR KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS VS	/ /0 0 //	
285	D-CRLMP/27164/2026	PRIYANKA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS VS	/ /0 0 //	
286	D-CRLMP/27174/2026	BIDYADHAR BARIK VS STATE OF ODISHA	GOKULANANDA PARIDA VS VS	/ /0 0 //	
287	D-CRLMP/27241/2026	SRIRAM SWARUP MOHAPATRA VS STATE OF ODISHA	SUBHALAXMI BISWAL VS VS	/ /0 0 //	
288	D-CRLMP/27249/2026	BISWANATH SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS VS	TURUMUNGA /89 /2026 0 //	AOD20240000364C202600218
289	D-CRLMP/27258/2026	SUBHASHREE PANIGRAHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS VS	/ /0 0 //	
290	D-CRLMP/27260/2026	M/S. SR SERVICES, BBSR VS STATE OF ODISHA	SURYA PRATAP DEO VS VS	/ /0 0 //	
291	D-CRLMP/27265/2026	MAHENDRA BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS VS	/ /0 0 //	
292	D-CRLMP/27268/2026	VICTIM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS VS	/ /0 0 //	
293	D-CRLMP/27277/2026	SHANKAR CHANDRA BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	/ /0 0 //	
294	D-CRLMP/27282/2026	NIRANJAN NAYAK VS PUSPALATA NAYAK	SURYAKANTA DWIBEDI VS VS	/ /0 0 //	
295	D-CRLMP/27315/2026	SUNIA SETHY	NIRAJ KUMAR SETHI	/ /0	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-CRLMP/27328/2026	CHHABINDRA KUMAR SETHI	HEMANTA KUMAR MOHANTA	/ /0	
		VS	VS	0	
		THE DIRECTOR GENERAL OF POLICE		//	
297	D-CRLMP/27340/2026	RANISH DHAL	RAKESH KUMAR ROUTRAY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-CRLMP/27354/2026	GAYATRI PATRA	SUBHRANSU BHUSAN MOHANTY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-CRLMP/27357/2026	SANGITA SAHU	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-CRLMP/27362/2026	JOGESWAR BEHERA	NIRANJAN LENKA	/ /0	
		VS	VS	0	
		PRIYANKA BEHERA		//	
301	D-CRLMP/27365/2026	NALINI KANTA PANDA	BISWAJIT NAYAK	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-CRLMP/27386/2026	ARABINDA BEHERA	SURYA PRATAP DEO	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-CRLREV/27111/2026	RAMA LENKA	ANUGRAHA NARAYAN SAMANTRAY	/ /	AOD20260000401C202600020
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-CRLREV/27200/2026	RAMA KRUSHNA RATHA	JAGABANDHU SAHU	/ /	AOR20220001487C202600130
		VS	VS	0	
		ARUN KUMAR RATHA		//	
305	D-CRLREV/27257/2026	SRIPATI CHARAN BADAJENA	RASHMI RANJAN MISHRA	CHANDAKA P.S. /504 /2025	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-CRLREV/27281/2026	SARBESWAR ROUT	SURYAKANTA DASH	/ /0	
		VS	VS	0	

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307	D-CRLREV/27287/2026	MANORAMA SAHANI @ ROUT RABINDRANATH MUNI @ GANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PHIRINGIA /53 /2017 ()	
308	D-CRLREV/27321/2026	Rakesh Khirasindhu Suna VS State of Odisha	Kiran Kumar Patel VS	// // ()	AOD20240000667C202600038
309	D-CRLREV/27323/2026	SK MANTAJ MOHAMMAD VS AFSANA PARVEEN	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600271
310	D-CRLREV/27332/2026	KARTIK SWAIN VS RABI JENA	SIDHESWAR RATH VS	/ /0 ()	
311	D-CRLREV/27336/2026	BABU @ RAJAKISHOR SAHOO @ RAJKISHORE SAHOO VS STATE OF ODISHA	GOURI KUMAR RATH VS	TIRTOL /56 /2005 ()	
312	D-CRLREV/27367/2026	RABI @ RABINDRA MUDULI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA MODEL /400 /2022 ()	
313	D-CRLREV/27369/2026	ASIM CHANDRA SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	S.P.(CID-CRL),CUTTACK /22 /2017 ()	
314	D-EXP/42395/2026	DR. NALINI KANTA MISHRA VS BOARD SECONDARY EDUCATION,SECRETARY	JITENDRA KUMAR MISHRA (2) VS	// ()	
315	D-EXP/42476/2026	NIRANJAN PRADHAN VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// ()	
316	D-EXP/42482/2026	GOLAK BIHARI DEY VS DR. ARABINDA KUAMR PADHEE, IAS, SECY., GOVT. OF ODISHA, REVENUE AND DISASTER/MANAGEMENT DEPTT.	ADV. VS	// ()	
317	D-EXP/42486/2026	DHARMANANDA BARIK VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// ()	

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318	D-FAO/42236/2026	DILLIP KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600140
319	D-FAO/42357/2026	SUSAMA JENA VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
320	D-FAO/42446/2026	M/S. ABILITY SERVICES PVT. LTD., DHENKANAL VS CHOUDHURI DHAL	UMESH CHANDRA MOHANTY VS	// 0 //	
321	D-JCRLA/27113/2026 JCRLA/239/2026	GOUTAM MAHANTA VS STATE OF ODISHA	ADV. VS	HARICHANDANPUR /168 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR(Kendujhar) Spl/0000085/2025	
322	D-JCRLA/27115/2026 JCRLA/240/2026	RAMESH NAIK VS STATE OF ODISHA	ADV. VS	NAYAKOT /31 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000064/2021	
323	D-JCRLA/27314/2026	AJAY KUMAR NAIK VS STATE OF ODISHA	ADV. VS	GHATAGAON /138 /2022 0 //	
324	D-MACA/42086/2026	GOBINDA NAYAK VS SMRUTI RANJAN BEHERA	KAPILA CHARAN NAYAK VS	// 0 //	
325	D-MACA/42088/2026	SARAT MOHANTY VS S.K RIASAT KHADIM	PRADEEP KUMAR MISHRA VS	// 0 //	
326	D-MACA/42091/2026	SANDHYA SAHOO VS PRAMOD KUMAR SWAIN	PRADEEP KUMAR MISHRA VS	// 0 //	
327	D-MACA/42104/2026	DURA DEHURY VS PRAMOD DEHURY	PRADEEP KUMAR MISHRA VS	// 0 //	
328	D-MACA/42109/2026	PRASANJIT SAHOO VS JNYANRANJAN SAMANTRAY	PRADEEP KUMAR MISHRA VS	// 0 //	
329	D-MACA/42115/2026	LUDIMANI MARANDI	PRADEEP KUMAR MISHRA	//	

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		VS	VS	0	
		SARATHI PATRA		//	
330	D-MACA/42188/2026	M/S NATIONAL INSURANCE COMPANY LTD., CUTTACK	SOBINATH ROY	//	
		VS	VS	0	
		SARAT KISHORE KAR		//	
331	D-MACA/42211/2026	BABITA NAYAK	PRATAP KUMAR BEHERA	//	
		VS	VS	0	
		MAHESWAR ROUT		//	
332	D-MACA/42242/2026	THE LIBERTY GENERAL INSURANCE COMPANY LT., BHUBANESWAR	ABHIMANUJ K	//	
		VS	VS	0	
		GOURAV KUMAR JENA		//	
333	D-MACA/42254/2026	ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	SANJOSH KUMAR MOHANTY	//	
		VS	VS	0	
		SANJUKTA NAYAK		//	
334	D-MACA/42418/2026	DEBRAJ PATTNAIK ALIAS DEBARAJ KUMAR PATTNAIK	Nalakanjaya Mund	//	AOR20220001492C202600214
		VS	VS	0	
		JADA MURALI		//	
335	D-MACA/42427/2026	THE REGIONAL MANAGER, T.P. HUB, M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRANJAN KUMAR MOHANTY	//	
		VS	VS	0	
		PRAMOD MOHANTY		//	
336	D-MACA/42436/2026	SUPRIYA PARIDA	NAGENDRA PARIDA	//	
		VS	VS	0	
		SANGHAMITRA SWAIN		//	
337	D-MACA/42455/2026	CHINMAYEE JENA	BISWAJIT MOHANTY	//	
		VS	VS	0	
		KHALIL KHAN		//	
338	D-MACA/42456/2026	BHIMASEN SWAIN	BISWAJIT MOHANTY	//	
		VS	VS	0	
		RASANANDA PRADHAN		//	
339	D-MATA/42220/2026	PRADIPTA KUMAR NAYAK	TAPASWINI SINHA	//	
		VS	VS	0	
		SARASWATI JENA		//	
340	D-MATA/42271/2026	MAMINA SAHOO	SANJIT MISHRA	//	
		VS	VS	0	

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341	D-MATA/42285/2026	PITAMBAR MOHANTY @ ALOK DR. HRUSHIKESH BARIK VS	AGNIHOTRA SAHU VS	// // 0	
342	D-MATA/42310/2026	SUSHAMA BHOI @ SUSHAMA BARIK DR. HRUSHIKESH BARIK VS	AGNIHOTRA SAHU VS	// // 0	
343	D-MATA/42444/2026	SUSHAMA BHOI @ SUSHAMA BARIK SRINIBASH MOHARANA VS	ABHAYA KUMAR SHARMA VS	// // 0	
344	D-RPFAM/42153/2026	RAJANIKANTI SAHOO SATYA SUNDAR SETHY VS	ANAM CHARAN PANDA VS	// // 0	
345	D-RPFAM/42382/2026	DEEPIKA NAYAK @ SETHY TAPAN KUMAR NAG VS	SATYA NARAYAN MISHRA VS	// // 0	AOR20220001615C202600142
346	D-RPFAM/42411/2026	SANDHYA NAG MADAN MOHAN SAHOO VS	SATABDI SAMANTRAY VS	// // 0	
347	D-RPFAM/42426/2026	SUJATA SAHOO RAMA KRISHNA BEHERA VS	PRAVAT KUMAR MOHANTY VS	// // 0	
348	D-RSA/42203/2026	SASIKALA BEHERA BATA@BATAKRUSHNA MALLIK VS	ASIT KUMAR JENA VS	// // 0	
349	D-RSA/42212/2026	BAIKUNTHA MALLIK RAJ KUMAR AGRAWAL VS	TRILOCHAN NANDA VS	// // 0	
350	D-RSA/42229/2026	THE COLLECTOR, KALAHANDI FAGU JENA @ MALLIK VS	SURENDRA KUMAR PANDA VS	// // 0	AOR20260000604C202600001
351	D-RSA/42443/2026	LATA JENA @ MALLIK PRADEEP KUMAR MOHANTY VS	ACHYUTANANDA PATTANAIAK VS	// // 0	AOD20240000586C202600256
		SAROJINI SAHOO		//	

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352	D-TRP(C)/42320/2026	SUJATA TARAFDAR VS PRADEEP KUMAR SARDAR	GOURAV DASH VS	// 0 //	
353	D-WA/42063/2026	STATE OF ODISHA VS RAJENDRA MOHARANA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202600300
354	D-WA/42209/2026	STATE OF ODISHA VS KALIA BEHERA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600315
355	D-WA/42331/2026	ASHOK KUMAR BAAG VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
356	D-WA/42385/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS DILLIP KUMAR SINGH	MANOJ KUMAR VS	// 0 //	LOD20240000200C202600299
357	D-WA/42422/2026	NAGENDRA NATH MISHRA VS D.G. AND I.G. OF POLICE, ODISHA, CUTTACK	MANOJA KUMAR KHUNTIA VS	// 0 //	
358	D-WA/42437/2026	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	// 0 //	
359	D-WA/42466/2026	NEW INDIA (VOLUNTARY ORGANIZATION) VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //	
360	D-WA/42472/2026	BYS (BAPUJI YUBAK SANGHA), DHENKANAL VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //	
361	D-WA/42520/2026	TARA DEVI AGARWAL VS INDIAN OIL CORPORATION LTD., MUMBAI	BAIJAYANTI MOHANTY VS	// 0 //	
362	D-WP(C)/42061/2026	UNION OF INDIA VS LAXMIDHAR PARIDA	DEEPAK GOCHHAYAT, CGC VS	// 0 //	AOR20220001345C202600002
363	D-WP(C)/42062/2026	SHARA BANU	DEEPAK GOCHHAYAT	//	AOR20220001345C202600003

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/42067/2026	SANATAN PRADHAN	SAMARENDRA BEURA	//	AOR20220001771C202600020
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/42071/2026	SADHUCHARAN GHADAI	SAMARENDRA BEURA	//	AOR20220001771C202600021
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/42072/2026	SATRUGHNA CHAMPATI	SWAPNIL ROY	//	AOR20220001600C202600260
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/42074/2026	GAYATRI GOUDA	PRABHAKAR SABAT	//	AOD20260000172C202600094
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/42075/2026	JHUNU PATRO	PRABHAKAR SABAT	//	AOD20260000172C202600095
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/42076/2026	NAMITA ROUT	PRABHAKAR SABAT	//	AOD20260000172C202600096
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/42077/2026	DR.RAJESH HEMBRAM	LAXMIKANTA MOHANTY	//	
	WP(C)/28886/2026	VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/42079/2026	RAMESWAR NAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/42080/2026	CHITAMANI NIAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/42081/2026	PABITRA NAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/42082/2026	GARNA HARIJAN	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	

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375	D-WP(C)/42083/2026	STATE OF ODISHA NIRAJ BAJORIA VS UNION OF INDIA	PRANAYA KISHORE HARICHANDAN VS	// // 0 //	
376	D-WP(C)/42084/2026 WP(C)/28887/2026	JAI MATADEE WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
377	D-WP(C)/42087/2026	RABINDRA NATH NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
378	D-WP(C)/42089/2026	M/S.MAA GANGESWARI FILLING STATION, JAMINIBARNA, BALASORE, ODISHA VS INDIAN OIL CORPORATION LTD.,MUMBAI	BARNA KUMAR BHOJIA VS	// 0 //	
379	D-WP(C)/42090/2026	M/S MAHANADI COALFIELDS LIMITED, ANGUL VS STATE OF ODISHA	RAKESH SHARMA VS	// 0 //	
380	D-WP(C)/42092/2026	SAI LAKSHYMI SHG SEVIKA SAMAJ, BHADRAK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// 0 //	
381	D-WP(C)/42093/2026	HINA @ SANATAN BARIK VS STATE OF ODISHA	APARESH BHOI VS	// 0 //	AOR20220001814C202600021
382	D-WP(C)/42095/2026 WP(C)/28910/2026	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
383	D-WP(C)/42096/2026	SANATAN BHOL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
384	D-WP(C)/42097/2026	ARUN KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
385	D-WP(C)/42099/2026 WP(C)/28926/2026	SARBESWAR NANDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	

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386	D-WP(C)/42101/2026	UMESH CHANDRA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
387	D-WP(C)/42102/2026	CHANDRA SEKHAR SAMANTARAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
388	D-WP(C)/42103/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS SUSHANTA KUMAR PRADHAN	// 0 //	
389	D-WP(C)/42105/2026	BISWABHUSAN MANDHATA VS UNION OF INDIA	BISWAJIT SAHOO VS BISWAJIT SAHOO	// 0 //	
390	D-WP(C)/42106/2026	MANAGING COMMITTEE OF FAKIR MOHAN HIGH SCHOOL, KENDRAPARA, DHENKANAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
391	D-WP(C)/42107/2026	SUBHENDRA PARIDA VS BRANCH HEAD, CHOLAMANDALAM INV FIN CO.LTD, DHENKANAL	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// 0 //	
392	D-WP(C)/42108/2026	PURUSOTTAM BHANJA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
393	D-WP(C)/42111/2026	CAN FIN HOMES LTD., BENGALURU VS THE CHIEF JUDICIAL MAGISTRATE, GANJAM	RAHUL PRADHAN VS RAHUL PRADHAN	// 0 //	
394	D-WP(C)/42113/2026	CAN FIN HOMES LTD.,BENGALURU VS THE CHIEF JUDICIAL MAGISTRATE, GANJAM	RAHUL PRADHAN VS RAHUL PRADHAN	// 0 //	
395	D-WP(C)/42114/2026	CAN FIN HOMES LIMITED, BENGALURU VS THE CHIEF JUDICIAL MAGISTRATE, GANJAM	RAHUL PRADHAN VS RAHUL PRADHAN	// 0 //	
396	D-WP(C)/42116/2026	CAN FIN HOMES LTD.,BENGALURU VS THE CHIEF JUDICIAL MAGISTRATE, GANJAM	RAHUL PRADHAN VS RAHUL PRADHAN	// 0 //	
397	D-WP(C)/42118/2026	CAN FIN HOMES LTD., BENGALURU	RAHUL PRADHAN	//	

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		VS	VS	0	
		THE CHIEF JUDICIAL MAGISTRATE, GANJAM		//	
398	D-WP(C)/42121/2026	LAXMAN AYAL	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/42122/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BBSWAKESWAR	BBSWAKESWAR ACHARYA	//	
		VS	VS	0	
		JYOTI RANJAN JENA		//	
400	D-WP(C)/42123/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BBSWAKESWAR	BBSWAKESWAR ACHARYA	//	
		VS	VS	0	
		UMESH CHANDRA JENA		//	
401	D-WP(C)/42124/2026	SUKRA AYAL	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/42126/2026	LAXMAN HANTAL	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/42128/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BBSWAKESWAR	BBSWAKESWAR ACHARYA	//	
		VS	VS	0	
		MALAYA MADHUSUDAN PATRA		//	
404	D-WP(C)/42129/2026	SAMARU KHILLO	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/42130/2026	M/S. OMM FABRICATIONS	AFRAAZ SUHAIL	//	AOD20240000544C202600030
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, SAMBALPUR		//	
406	D-WP(C)/42131/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BBSWAKESWAR	BBSWAKESWAR ACHARYA	//	
		VS	VS	0	
		HARIBANDHU PAIKRAY		//	
407	D-WP(C)/42132/2026	LAXMAN DEULAPADIA	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/42133/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BBSWAKESWAR	BBSWAKESWAR ACHARYA	//	
		VS	VS	0	

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409	D-WP(C)/42134/2026	PRAKASH KUMAR ROUT SHAILABALA NAIK VS STATE OF ODISHA	SOURAV DAS VS	// // 0 //	
410	D-WP(C)/42135/2026	AFALA @ BIJAYA PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //	AOD2025000009C202600111
411	D-WP(C)/42136/2026 WP(C)/28933/2026	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
412	D-WP(C)/42137/2026	BIRASH SATAPATHY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202600071
413	D-WP(C)/42138/2026	AJAYA KUMAR PAIKARAY VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	
414	D-WP(C)/42139/2026	SARASWATI DAS VS THE AUTHORIZED OFFICER AND CHIEF MANAGER, PUNJAB NATIONAL BANK	RAMAKANTA PANDA VS	// 0 //	AOD20240000348C202600027
415	D-WP(C)/42140/2026	NARAYAN NAYAK @ HARIJAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	AOD20250000124C202600021
416	D-WP(C)/42141/2026	NIRANJAN BARIK VS STATE OF ODISHA	BALARAM NAYAK VS	// 0 //	
417	D-WP(C)/42142/2026	M/S KCS PVT.LTD., SUNDARGARH VS CHAIRMAN CUM MANAGING DIRECTOR, STEEL AUTHORITY OF INDIA LTD., NEW DELHI	SUVENDU KUMAR RAY VS	// 0 //	
418	D-WP(C)/42143/2026 WP(C)/28932/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
419	D-WP(C)/42144/2026	PARBATI MANJARI JENA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //	

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420	D-WP(C)/42145/2026	JITENDRA NATH DASH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
421	D-WP(C)/42146/2026	DR.MONALIKA RATH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
422	D-WP(C)/42148/2026	DR.PRAGNYA SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
423	D-WP(C)/42149/2026 WP(C)/28995/2026	SAISHREE SELF HELP GROUP(SHG), DHENKANAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //	
424	D-WP(C)/42151/2026 WP(C)/28946/2026	LAXMIDHAR KHATEI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
425	D-WP(C)/42152/2026	RAMESH CHANDRA BISHI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
426	D-WP(C)/42155/2026	JOGENDRA NATH GHARAI VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, UCO BANK, KOLKATA	RABI NARAYAN BEHERA VS	// 0 //	
427	D-WP(C)/42156/2026	PURNENDU KUMAR DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
428	D-WP(C)/42157/2026	PRASANNA KUMAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
429	D-WP(C)/42158/2026	RASHMIREKHA LENKA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //	
430	D-WP(C)/42159/2026	PRANAB KISHORE GIRI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
431	D-WP(C)/42160/2026	SARAT CHANDRA SAHOO	ANIMA KUMARI DEI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/42161/2026	JAVED AKHTAR	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		AUTHORIZED OFFICER, HDFC BANK BRANCH SAHEED NAGAR, BHUBANESWAR		//	
433	D-WP(C)/42162/2026	PRADEEP KUMAR KUMBHAKAR	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/42163/2026	BIDYUT LATA PATNAIK	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/42164/2026	MANAGING COMMITTEE OF RAID BAZAR U.P.(M.E) SCHOCHREBI	VS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/42165/2026	PRADIPTA KUMAR MALL	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/42166/2026	SNEHALATA MOHANTY	NIHAR RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/42168/2026	GANDHARBA MALLA	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/42169/2026	RASHMI REKHA LENKA	JAYASHREE BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/42170/2026	ANANTA CHARAN NAIK	MANAS PATI	//	AOR20220001535C202600267
	WP(C)/28960/2026	VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/42171/2026	RASHMI RANJAN JENA	MANAS PATI	//	AOR20220001535C202600272
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/42172/2026	BASANTA MAHALIK	ITISHREE TRIPATHY	//	
		VS	VS	0	

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443	D-WP(C)/42173/2026	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BALASORE CIRCLE, BALASORE //	DIBYARANJAN BEHERA	//	
		ACHYUTANANDA ROUT	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
444	D-WP(C)/42174/2026	REBATISH SINGH NAYAK	MANAS PATI	//	AOR20220001535C202600271
		VS	VS	0	
		STATE OF ODISHA		//	
445	D-WP(C)/42176/2026	GANDHARBA MALLA	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
446	D-WP(C)/42177/2026	RAMA CHANDRA DAS	MANAS PATI	//	AOR20220001535C202600268
		VS	VS	0	
		STATE OF ODISHA		//	
447	D-WP(C)/42178/2026	GAYADHAR NAIK	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
448	D-WP(C)/42179/2026	M/S EVOS BUILDCON PVT. LTD.	HARAPRASAD PANDA	//	AOR20220004309C202600049
		VS	VS	0	
		STATE OF ODISHA		//	
449	D-WP(C)/42180/2026	MANASH RANJAN MALL	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
450	D-WP(C)/42181/2026	RUPADHAR PUJARI	MANAS PATI	//	AOR20220001535C202600273
		VS	VS	0	
		STATE OF ODISHA		//	
451	D-WP(C)/42182/2026	PARTHA SARATHI DAS	ITISHREE TRIPATHY	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BALASORE CIRCLE, BALASORE //			
452	D-WP(C)/42183/2026	AMBUJA BAL	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
453	D-WP(C)/42185/2026	HEMANTA BHUYAN	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O.CUTTACK		//	

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454	D-WP(C)/42186/2026	DINABANDHU PARIDA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
455	D-WP(C)/42187/2026	DIPTIRANJAN MALL VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //	
456	D-WP(C)/42190/2026	MOHAMMAD MOQUIM VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //	
457	D-WP(C)/42192/2026	SANKARSAN MALL VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //	
458	D-WP(C)/42193/2026	ADEITA PARIDA @ ADEITA KU PARIDA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
459	D-WP(C)/42196/2026	SATYA RANJAN ROUT VS LIZA MOHANTY	SAUVAGYA RANJAN JENA VS	// 0 //	
460	D-WP(C)/42197/2026	RANGADHAR KABI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
461	D-WP(C)/42200/2026 WP(C)/29003/2026	SARBESWAR NANDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
462	D-WP(C)/42201/2026	KRUSHNA PARIDA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// 0 //	
463	D-WP(C)/42202/2026	TIKESWAR SET @ TIKESWAR SETH VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //	
464	D-WP(C)/42205/2026	NILAMANI SWAIN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// 0 //	
465	D-WP(C)/42206/2026	GADADHARA LENKA	SANTOSH KUMAR DWIVEDY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/42207/2026	MITHULA TANDI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/42213/2026	TUSARKANTA SWAIN	RABINARAYAN NAYAK	//	
		VS	VS	0	
		RTO, BHUBANESWAR II, KHORDHA		//	
468	D-WP(C)/42214/2026	SUBASH CHANDRA NAIK	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/42215/2026	BABY PANDA	SISIR PANIGRAHI	//	
		VS	VS	0	
		UNION BANK OF INDIA		//	
470	D-WP(C)/42216/2026	AJIT BHOI	BHOJARAJ SETH	//	
		VS	VS	0	
		COLLECTOR, SUBARNAPUR		//	
471	D-WP(C)/42217/2026	RASMI RAJGURU	RASMI RAJGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/42219/2026	MAA SAMALESWARI WSHG POLBANDH, SUBARNAPUR	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/42222/2026	MAA MAHALAXMI SHG, TALPADAR, SUBARNAPUR	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/42223/2026	PRAKASH CHANDRA SAHU	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/42225/2026	MADAN MOHAN MAHATY	PRINCE PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/42226/2026	CH.PRANABANDHU PATRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/42231/2026	STATE OF ODISHA DEBESH PATTANAIK VS LOPAMUDRA MOHAPATRA	RAMESH AGARWAL VS	// // 0 //	
478	D-WP(C)/42232/2026	RAHAS BIHARI MAHANTA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
479	D-WP(C)/42237/2026	KUALO GRAMA PANCHAYAT, DHENKANAL VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
480	D-WP(C)/42239/2026	SANJAY KUMAR BEHERA VS MAHANADI COAL FIELDS LTD, SAMBALPUR	BIBHUTI BHUSAN SWAIN VS	// 0 //	
481	D-WP(C)/42240/2026	BISWARANJAN DAS VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //	
482	D-WP(C)/42241/2026	SATISH KUMAR GARG VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
483	D-WP(C)/42243/2026	USHARANI MAHANANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
484	D-WP(C)/42248/2026	RASHMITA MOHARANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
485	D-WP(C)/42250/2026	M/S S. R. DYNAMICS VS THE ASST COMMISSIONER OF STATE TAX, CT AND GST CIRCLE	JIBAN JYOTI PRADHAN VS	// 0 //	AOR20220001352C202600021
486	D-WP(C)/42251/2026	JHARANA SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202600071
487	D-WP(C)/42252/2026	KEDAR CHANDRA PAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600270

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488	D-WP(C)/42253/2026	PURUSOTTAM SETHI VS STATE OF ODISHA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600269
489	D-WP(C)/42255/2026	BANKA BIHARI PATRA VS DIRECTORATE OF MINOR MINERALS, BHUBANESWAR	SIDHARTHA MISHRA VS VS	// 0 //	
490	D-WP(C)/42256/2026	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS VS	// 0 //	AOR20220001311C202600119
491	D-WP(C)/42258/2026	LAXMI NARAYAN OJHA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS VS	// 0 //	AOR20220003422C202600110
492	D-WP(C)/42259/2026	KUNI DASH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS VS	// 0 //	AOD20220004576C202600072
493	D-WP(C)/42260/2026	BHARATI SETHI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS VS	// 0 //	AOD20220004576C202600073
494	D-WP(C)/42261/2026	JHARANA SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS VS	// 0 //	
495	D-WP(C)/42263/2026	NARENDRA KUMAR NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS VS	// 0 //	AOD20240000618C202600228
496	D-WP(C)/42264/2026	PRAKALPA, JYOTIPUR, KEONJHAR VS UNION OF INDIA	BRUNDABAN ROUT VS VS	// 0 //	
497	D-WP(C)/42265/2026	SANJUKTA CHAND VS UNION OF INDIA	SUSANTA KUMAR BARAL VS VS	// 0 //	AOR20220001297C202600209
498	D-WP(C)/42266/2026	PRIYANKA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600172
499	D-WP(C)/42267/2026	OCL IRON AND STEELS LIMITED, RAJGANGPUR	ABHISEK AGARWAL	//	

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		VS	VS	0	
		PARADIP PORT AUTHORITY, JAGATSINGHPUR		//	
500	D-WP(C)/42268/2026	BHAKTA RANJAN PATTNAIK	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL), BHUBANESWAR		//	
501	D-WP(C)/42269/2026	PRATYUSH KUMAR PATRA	SAMEER KUMAR DAS	//	AOD20240000338C202600173
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/42270/2026	PREM SHANKAR SAHU	SIDDHANT SARANGI	//	AOD20260000163C202600074
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/42272/2026	BAIKUNTHA MAJHI	DEBABRATA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/42273/2026	PRADYUMNA KUMAR MISHRA	SANJIB MOHANTY	//	AOR20220001611C202600182
		VS	VS	0	
		OUAT		//	
505	D-WP(C)/42274/2026	RAJKISHORE PANDA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/42275/2026	RASMITA PARIDA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/42277/2026	M/S.ACHARYA ASSOCIATES, SHANTI NAGAR, BHUBANESWAR	SANJIB MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/42280/2026	GANDARI PATTNAIK	DEBABRATA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/42282/2026	AMARI SAHOO	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/42283/2026	BIPRA CHARAN PATTNAIK	DEBABRATA DASH	//	
		VS	VS	0	

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511	D-WP(C)/42284/2026	STATE OF ODISHA ADIKANDA PANDA VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
512	D-WP(C)/42286/2026	STATE OF ODISHA ABHISHEK PANI VS	SANJAY KUMAR PATRA VS	// // 0	
513	D-WP(C)/42287/2026	STATE OF ODISHA MADAN SINGH NAIK VS	DEBABRATA DASH VS	// // 0	
514	D-WP(C)/42289/2026	STATE OF ODISHA BIKASH KUJUR VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
515	D-WP(C)/42290/2026	STATE OF ODISHA BHUBANESWARI DAS VS	SUBRAT KUMAR KAR VS	// // 0	
516	D-WP(C)/42291/2026	STATE OF ODISHA PUSPALATA JENA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
517	D-WP(C)/42292/2026	STATE OF ODISHA UMESH KUMAR PATRO VS	SANGRAM JENA VS	// // 0	
518	D-WP(C)/42293/2026	STATE OF ODISHA AMAN KUMAR PRADHAN VS	SANJAY KUMAR PATRA VS	// // 0	
519	D-WP(C)/42294/2026	STATE OF ODISHA KHIRABDHI SAHU VS	SANGRAM JENA VS	// // 0	
520	D-WP(C)/42296/2026	STATE OF ODISHA RASMITA BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
521	D-WP(C)/42299/2026	STATE OF ODISHA RAJENDRA NATH DAS MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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522	D-WP(C)/42300/2026	NIKHIL SHARMA VS STATE OF ODISHA	ABHISEK AGARWAL VS	// 0 //	
523	D-WP(C)/42303/2026	SUMITRA DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
524	D-WP(C)/42304/2026	DR. CHAITANYA KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
525	D-WP(C)/42306/2026	RAHIMA BEGUM VS KATAK DEVELOPMENT AUTHORITY, CUTTACK	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
526	D-WP(C)/42308/2026	SWAGATIKA PATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
527	D-WP(C)/42311/2026	RAMSWARUP SHARMA VS STATE OF ODISHA	ABHISEK AGARWAL VS	// 0 //	
528	D-WP(C)/42312/2026	TANKADHAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
529	D-WP(C)/42317/2026	KSHAMA KAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
530	D-WP(C)/42318/2026	GOURI SHANKAR PARK TAXI STAND (ASSOCIATION) VS STATE OF ODISHA VS STATE OF ODISHA	PRASANT KUMAR SATAPATHY VS	// 0 //	
531	D-WP(C)/42321/2026	SK.RAJA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //	
532	D-WP(C)/42322/2026	KANHU CHARAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
533	D-WP(C)/42323/2026	JAYANTA KUMAR SWAIN	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
534	D-WP(C)/42324/2026	NABIN KISHOR SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/42325/2026	KARUNAKAR DALEI	DEEPAK KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
536	D-WP(C)/42326/2026	SAILABALA SAHOO	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
537	D-WP(C)/42327/2026	SANJUKTA DAS	SATYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/42328/2026	ATASI MISHRA	SIDHARTHA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/42330/2026	BHAGIRATHI ROUT	NIHAR RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
540	D-WP(C)/42332/2026	J.J.MUKTESVARA CONSTRUCTION PVT.LTD., BHUBANESWAR	ANIL KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
541	D-WP(C)/42333/2026	SUKANTIBALA NAYAK	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		AUTHORISED OFFICER, CENTRAL BANK OF INDIA, BHUBANESWAR		//	
542	D-WP(C)/42334/2026	PAYAL MALLICK	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/42335/2026	KAMALA SAHU	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/42336/2026	SASMITA JENA	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	0	

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545	D-WP(C)/42337/2026	STATE OF ODISHA BIJAYA KUMAR MAJHI VS	HIMANSHU SEKHAR PANDA VS	// // 0	
546	D-WP(C)/42338/2026	STATE OF ODISHA JAYANT KUMAR PATNAIK VS	PRONoy MOHANTY VS	// // 0	
547	D-WP(C)/42339/2026	STATE OF ODISHA MAHENDRA TIADI VS	SUSHANTA KUMAR JOSHI VS	// // 0	
548	D-WP(C)/42340/2026	STATE OF ODISHA SOUMENDRA NARAYAN PANIGRAHI VS	GYANA RANJAN SETHI VS	// // 0	
549	D-WP(C)/42341/2026	STATE OF ODISHA NIKHIL SINGLA VS	PRONoy MOHANTY VS	// // 0	
550	D-WP(C)/42342/2026	STATE OF ODISHA GOLAP KALIKA SANGRAMSINGH VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
551	D-WP(C)/42343/2026	STATE OF ODISHA NIKHIL SINGLA VS	PRONoy MOHANTY VS	// // 0	
552	D-WP(C)/42344/2026	STATE OF ODISHA SAROJ KUMAR JENA VS	JASHOBANTA DASH VS	// // 0	
553	D-WP(C)/42345/2026	STATE OF ODISHA MAHALAXMI SWYAM SAHAYAK DAL, DAHANA VS	RAJIV KUMAR MAHANTA VS	// // 0	
554	D-WP(C)/42348/2026	STATE OF ODISHA P.NAGESWAR DORA VS	KOUSIK ANANDA GURU VS	// // 0	
555	D-WP(C)/42349/2026	STATE OF ODISHA SURESH CHANDRA PANI VS	ALOK KUMAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

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556	D-WP(C)/42351/2026	BABU BHAIKAB S.H.G.TENTULIGUDA, NABARANGAPUR	RAJIV KUMAR MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
557	D-WP(C)/42353/2026	ANTARYAMI PANDA	ASHOK DAS	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR		//	
558	D-WP(C)/42355/2026	SATAMBER PRADHANI	AJAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
559	D-WP(C)/42358/2026	CH.LAXMI NARAYAN PATRO	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
560	D-WP(C)/42359/2026	GANGA SYAM PRADHAN	BIBHU PRASAD PANDA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED, TALCHER		//	
561	D-WP(C)/42361/2026	KAMADEV BISWAL	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
562	D-WP(C)/42362/2026	DEBASIS SAHOO	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		ASST. COMMNR., GST AND CENTRAL EXCISE, BBSR		//	
563	D-WP(C)/42363/2026	SAROJINI SWYAM SAHAYAK DAL, NABARANGAPUR	RAJIV KUMAR MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
564	D-WP(C)/42364/2026	BINODINI SAHOO	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
565	D-WP(C)/42365/2026	JENABALI NIKHANDIA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
566	D-WP(C)/42366/2026	SISIR KUMAR PATRO	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
567	D-WP(C)/42368/2026	BAIKUNTHA BALIARSINGH	ALOK KUMAR PANDA	//	

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		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), BHUBANESWAR		//	
568	D-WP(C)/42369/2026	JAJATI SAHOO	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
569	D-WP(C)/42370/2026	BINODINI SAHOO	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
570	D-WP(C)/42371/2026	S.SOMESWAR RAO @ SILLA SOMESWAR RAO	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
571	D-WP(C)/42372/2026	NATAGOPAL PANDA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
572	D-WP(C)/42373/2026	SK. MANAWAR AHMED	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
573	D-WP(C)/42374/2026	CHINNARI MOHAN RAO	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		ADDL. COMMNR., GST AND CENTRAL EXCISE, BBSR		//	
574	D-WP(C)/42375/2026	SUSIL KUMAR PANDA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
575	D-WP(C)/42376/2026	BATAKRUSHNA SAHOO	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/42377/2026	BASANTA KUMAR MISHRA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
577	D-WP(C)/42378/2026	MANAS RANJAN DASH	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		THE AUTHORIZED OFFICER, AXIS BANK LTD., KHURDA		//	
578	D-WP(C)/42379/2026	REETARANI PUJARI	BEARTA SIVA SATYAM	//	
		VS	VS	0	

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579	D-WP(C)/42380/2026	STATE OF ODISHA M/S. RIDHI ALUMINIUM AND TRADERS, CUTTACK VS CHIEF COMMNR. OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// // 0	
580	D-WP(C)/42381/2026	SIDHESWAR PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
581	D-WP(C)/42383/2026	KANHU CHARAN BILAS VS MANAGING DIRECTOR, ODISHA HYDR POWER CORPORATION LTD.,BHUBANESWAR	SOMANATH MISHRA VS	// 0 //	
582	D-WP(C)/42384/2026	BASANTA KUMAR MULLICK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
583	D-WP(C)/42387/2026	SANDHYA BASANTARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
584	D-WP(C)/42389/2026	CHANDRABHANU MAHARATHY VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
585	D-WP(C)/42390/2026	MANJU DEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
586	D-WP(C)/42391/2026	MANAS KUMAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
587	D-WP(C)/42393/2026	LIPEEKA MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
588	D-WP(C)/42394/2026	LIPEEKA MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
589	D-WP(C)/42396/2026	SUKADEV SWAIN VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	// 0 //	

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590	D-WP(C)/42398/2026	JAGDISH CHANDRA NAIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS VS	// 0 //	
591	D-WP(C)/42399/2026	MAA KAREISUNI SHG, KHAJAPALLI, GANJAM VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS VS	// 0 //	
592	D-WP(C)/42401/2026	M/S PURI REFRIGERATION, PURI VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS VS	// 0 //	
593	D-WP(C)/42403/2026	INDRAMANI SAHOO VS STATE OF ODISHA	RASMITA SWAIN VS VS	// 0 //	AOD20240001102C202600006
594	D-WP(C)/42404/2026	M/S BROOKLYN VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600097
595	D-WP(C)/42405/2026	M/S MAX SYSTEM VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600098
596	D-WP(C)/42407/2026	M/S GREEN LEAF ENTERPRISER VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600099
597	D-WP(C)/42408/2026	SAPAN KUMAR KHURA VS STATE OF ODISHA	SATYABRATA PANDA VS VS	// 0 //	
598	D-WP(C)/42409/2026	SEHNAZ FATMA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS VS	// 0 //	AOR20220001662C202600122
599	D-WP(C)/42410/2026	RAJDEEP BUBNA VS STATE OF ODISHA	ABHISHEK DASH VS VS	// 0 //	AOD20240000186C202600068
600	D-WP(C)/42412/2026	BINAPANI DALABEHERA VS STATE OF ODISHA	NIHAL RATH VS VS	// 0 //	
601	D-WP(C)/42413/2026	SABITRI MANDI	RAJIB RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
602	D-WP(C)/42416/2026	PATITAPABAN MOHAPATRA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
603	D-WP(C)/42417/2026	MAA PARDESINI WOMEN SELF HELP GROUP, DONGRIKUDA, KAPURAN, SAMBALPUR	TRIKUDA, KAPURAN, SAMBALPUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
604	D-WP(C)/42420/2026	KANAN BISWAL	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
		GENERAL MANAGER, INDIAN BANK, BHUBANESWAR		//	
605	D-WP(C)/42424/2026	MS. ANINDITA	IN PERSON	//	LOR20220000037C202600001
		VS	VS	0	
		REGISTRAR, DHENKANAL CIVIL COURT		//	
606	D-WP(C)/42425/2026	ANSUMAN TURUK	MALAYA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
607	D-WP(C)/42428/2026	NARAYAN PALAI @ NARAYAN PRASAD PALAI	BHARAT CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
608	D-WP(C)/42429/2026	SIDHARTHA NANDAN SATAPATHY	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
609	D-WP(C)/42431/2026	DIBAKAR MORA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
610	D-WP(C)/42432/2026	TAPASWINI PATEL	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
611	D-WP(C)/42433/2026	EKADASHI MALIK	PITAMBAR PANDA	//	
		VS	VS	0	
		NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI		//	
612	D-WP(C)/42435/2026	SADHU CHARAN DAS	GYANA RANJAN SETHI	//	
		VS	VS	0	

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613	D-WP(C)/42439/2026	STATE OF ODISHA P.LINGARAJ PATRO VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
614	D-WP(C)/42440/2026	STATE OF ODISHA BINODINI MALLIK VS	PITAMBAR PANDA VS	// // 0	
615	D-WP(C)/42441/2026	NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI SRIKANTA BISWAL VS	MANISH DHIR VS	// // 0	
616	D-WP(C)/42442/2026	THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BHUBANESWAR PRADIPTA KUMAR SETHY VS	TUSAR KUMAR MISHRA VS	// // 0	
617	D-WP(C)/42445/2026	STATE OF ODISHA S.ASHOK KUMAR PATRO VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
618	D-WP(C)/42450/2026	STATE OF ODISHA BABITA KUMAR VS	GOPAL PRASAD JENA VS	// // 0	
619	D-WP(C)/42451/2026	STATE OF ODISHA NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
620	D-WP(C)/42453/2026	KAMALAKANTA PATRA DR.AJAYA KUMAR SWAIN VS	SUBHADUTTA ROUTRAY VS	// // 0	
621	D-WP(C)/42454/2026	STATE OF ODISHA DURGA PRASAD PANDA VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
622	D-WP(C)/42457/2026	STATE OF ODISHA LAXMIDHAR NATH VS	SURYAKANTA DASH VS	// // 0	
623	D-WP(C)/42458/2026	BAIDHAR MOHANTY RAMESH HARICHANDAN VS	ATMAJIT MANMITH DAS VS	// // 0	
		STATE OF ODISHA		//	

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624	D-WP(C)/42459/2026	BALAKRISHNA MISRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS STATE OF ODISHA	// 0 //	
625	D-WP(C)/42461/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, Bhubaneswar VS KRUSHNA CHANDRA GILI	BHABANI SHANKAR RAYAGURU VS KRUSHNA CHANDRA GILI	// 0 //	
626	D-WP(C)/42462/2026	BIJAYA HIAL VS STATE OF ODISHA	SURYAKANTA DASH VS STATE OF ODISHA	// 0 //	
627	D-WP(C)/42463/2026	PUNIT KUMAR MALLIA VS STATE OF ODISHA	AMITABH MISHRA VS STATE OF ODISHA	// 0 //	
628	D-WP(C)/42467/2026	ALOK KUMAR PATEL VS STATE OF ODISHA	RAMAKANTA SARANGI VS STATE OF ODISHA	// 0 //	
629	D-WP(C)/42469/2026	SANJAY KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
630	D-WP(C)/42470/2026	SOMYA RANJAN PATEL VS STATE OF ODISHA	RAMAKANTA SARANGI VS STATE OF ODISHA	// 0 //	
631	D-WP(C)/42471/2026	BHABANI SANKAR SWAIN VS STATE OF ODISHA	AMITABH MISHRA VS STATE OF ODISHA	// 0 //	
632	D-WP(C)/42473/2026	SAROJ KUMAR MAHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
633	D-WP(C)/42474/2026	JASOBANTI ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
634	D-WP(C)/42475/2026	SITAYA BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
635	D-WP(C)/42477/2026	KISHOR KUMAR KHICHIDI	PRADEEP KUMAR MAHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
636	D-WP(C)/42478/2026	RAKSHI BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
637	D-WP(C)/42479/2026	GOURANGA CHARAN SAHU	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
638	D-WP(C)/42480/2026	RABINDRA JENA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
639	D-WP(C)/42481/2026	JASOBANTI ORAM	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
640	D-WP(C)/42483/2026	GOLAKHA BIHARI MAJHI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
641	D-WP(C)/42484/2026	SAKUNTALA DHARUA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
642	D-WP(C)/42485/2026	PANKAJINI MALLICK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
643	D-WP(C)/42487/2026	PRIVATE NURSING SCHOOL AND COLLEGE ASSOCIATION OF ODISHA	ARONABHODINIA SAMANTAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
644	D-WP(C)/42488/2026	MANOJ KUMAR PATEL	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
645	D-WP(C)/42489/2026	DEEPAKA MOHANTY	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
646	D-WP(C)/42490/2026	RAMESH CHANDRA SETHI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	

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647	D-WP(C)/42491/2026	STATE OF ODISHA ASWINI KUMAR PAIK VS	PABITRA KUMAR NAYAK VS	// // 0	
648	D-WP(C)/42492/2026	STATE OF ODISHA SREEMANTA KUMAR SETHY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
649	D-WP(C)/42493/2026	STATE OF ODISHA SAHEBA PANDEY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
650	D-WP(C)/42494/2026	STATE OF ODISHA KHIRA SAGAR MAJHI VS	PABITRA KUMAR NAYAK VS	// // 0	
651	D-WP(C)/42495/2026	STATE OF ODISHA PRANABANDHU PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
652	D-WP(C)/42496/2026	STATE OF ODISHA SAROJ KUMAR KERKETTA VS	PABITRA KUMAR NAYAK VS	// // 0	
653	D-WP(C)/42497/2026	STATE OF ODISHA MANORAMA JENA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
654	D-WP(C)/42498/2026	STATE OF ODISHA THE BRUKSHYA SANRAKHYAN TRUST, BHUBANESWAR VS	SWARNAL PRASAD JENA VS	// // 0	
655	D-WP(C)/42499/2026	STATE OF ODISHA DIPTI RANJAN SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0	
656	D-WP(C)/42500/2026	STATE OF ODISHA BIGHNESH KUMAR NAYAK VS	AMITABH MISHRA VS	// // 0	
657	D-WP(C)/42501/2026	STATE OF ODISHA MAA KALAPATA SHG, KHAJURIPALLI, GANJAM VS	SANTOSH KUMAR MAHANTY VS	// // 0	
		STATE OF ODISHA		//	

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658	D-WP(C)/42503/2026	HEMALATA KUMAR VS STATE OF ODISHA	DHANANJAYA MUND VS VS	// 0 //	AOR20220001492C202600211
659	D-WP(C)/42504/2026	DEBASIS ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS VS	// 0 //	AOR20220001328C202600127
660	D-WP(C)/42505/2026	KAMAKSHYA PRASAD DAS ALIAS KAMAKSHYA PRASAD DAS VS STATE OF ODISHA	Dhananjaya Mund VS VS	// 0 //	AOR20220001492C202600213
661	D-WP(C)/42506/2026	SANTOSH CHAKRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
662	D-WP(C)/42507/2026	SAILILI KUMAR ALIAS SAILILI NAG VS STATE OF ODISHA	Dhananjaya Mund VS VS	// 0 //	AOR20220001492C202600215
663	D-WP(C)/42508/2026	SESHADEV SWAIN VS STATE OF ODISHA	GOKULANANDA SAHU VS VS	// 0 //	
664	D-WP(C)/42509/2026	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	Dhananjaya Mund VS VS	// 0 //	AOR20220001492C202600216
665	D-WP(C)/42510/2026	HARAMOHAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS VS	// 0 //	
666	D-WP(C)/42511/2026	BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA	SUSANTA LENKA VS VS	// 0 //	AOR20220001299C202600065
667	D-WP(C)/42512/2026	Prafulla Kumar Jena VS State of Odisha and others	Sandhyarani Pani VS VS	// 0 //	AOR20230000010C202600146
668	D-WP(C)/42513/2026	TUNA NAYAK VS THE MEMBER SECRETARY, CENTRAL SILK BOARD MINISTRY OF TEXTILES, GOVT OF INDIA	Kananbala Roychoudhury VS VS	// 0 //	AOR20220001523C202600100
669	D-WP(C)/42514/2026	SANGHAMITRA SAHOO	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600263

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670	D-WP(C)/42515/2026	VS STATE OF ODISHA GOPAL RANSINGH	VS ACHYUTANANDA PATTANAIAK	0 // //	AOD20240000586C202600264
671	D-WP(C)/42516/2026	VS STATE OF ODISHA NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHIMESWAR	VS BISWANATH ACHARYA	0 // //	
672	D-WP(C)/42517/2026	VS SUBHENDU PARIDA JNARATHI DAS	VS ACHYUTANANDA PATTANAIAK	0 // //	AOD20240000586C202600265
673	D-WP(C)/42518/2026	VS STATE OF ODISHA COMMITTEE OF MANAGEMENT OF BHIMESWAR PRASAD JAGANNATH	VS BISWANATH ACHARYA	0 // //	
674	D-WP(C)/42519/2026	VS STATE OF ODISHA M/S.BANSAL ENTERPRISES, KEONJHAR	VS SOUMYA JYOTI BISWAL	0 // //	
675	D-WP(C)/42519/2026	VS STATE OF ODISHA THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK, ODISHA	VS SOUMYA JYOTI BISWAL	0 // //	
676	D-WP(C)/42519/2026	VS STATE OF ODISHA SUSHRI SANGITA BISWAL	Soubhagya Swain	0 // //	AOR20220001296C202600129
677	D-WP(C)/42519/2026	VS STATE OF ODISHA BADAL KUMAR JENA @ BADAL JENA	VS SUJIT KUMAR SWAIN	0 // //	MANGALPUR /201 /2026
678	D-WP(C)/42519/2026	VS STATE OF ODISHA SURENDRA BEHERA	VS RAJENDRA NARAYAN ROUT	0 // //	SORO /530 /2026
679	D-WP(C)/42519/2026	VS STATE OF ODISHA AGASTI SAHU	VS UMA SHANKAR PATEL	0 // //	BARGAON /143 /2026
680	D-WP(C)/42519/2026	VS STATE OF ODISHA BIBEK PRASAD @MURARI@BIRAJ@BIRAT	VS SANJAYA MAJHI	0 // //	AOR20220001558C202600177
681	D-WP(C)/42519/2026	VS STATE OF ODISHA SUKANT MARTHI@SUKANTA MARTHI	VS BIJAY KUMAR BEHERA	0 // //	AOR20220000263C202600079
682	D-WP(C)/42519/2026	VS STATE OF ODISHA SUKANT MARTHI@SUKANTA MARTHI	VS BIJAY KUMAR BEHERA	0 // //	AOR20220000534C202600004
683	D-WP(C)/42519/2026	VS STATE OF ODISHA SUKANT MARTHI@SUKANTA MARTHI	VS BIJAY KUMAR BEHERA	0 // //	AOR20220001736C202600221

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681	D-ABLAPL/27086/2026	STATE OF ODISHA RAJ KUMAR SATPATHY VS	BIJAY KUMAR BEHERA VS	// CHANDAKA P.S. /344 /2026 ()	AOR20220001736C202600220
682	D-ABLAPL/27091/2026	STATE OF ODISHA LOCHAN PRADHAN VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /590 /2024 ()	
683	D-ABLAPL/27096/2026	STATE OF ODISHA PRAVATINI SAHOO VS	BISWAJIT SAHOO VS	// DASPALLA /241 /2026 ()	
684	D-ABLAPL/27098/2026	STATE OF ODISHA SUJIT NAG VS	AJIT KUMAR RAUT VS	// LAIKERA /235 /2026 ()	
685	D-ABLAPL/27100/2026	STATE OF ODISHA PRAMOD KUMAR PATRA VS	AVIRAM PATRA VS	// CUTTACK SADAR /524 /2026 ()	
686	D-ABLAPL/27104/2026	STATE OF ODISHA PAPINA SWAIN VS	ANUPAM RATH VS	// MARINE PENTHAKATA /120 /2026 ()	
687	D-ABLAPL/27106/2026	STATE OF ODISHA SOBHA @ SUBHALAXMI MACHHUA @ SOBHA MACHHUA VS	ANUPAM PRASAD MOHAPATRA VS	// BRAHMAGIRI /51 /2025 ()	
688	D-ABLAPL/27108/2026	STATE OF ODISHA SANGRAM PRADHAN@MUNA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /393 /2026 ()	AOD20260000401C202600021
689	D-ABLAPL/27110/2026	STATE OF ODISHA ALOK DAS VS	ANIRUDHA DAS VS	// PARJANG /180 /2025 ()	
690	D-ABLAPL/27114/2026	STATE OF ODISHA MINATI NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
691	D-ABLAPL/27117/2026	STATE OF ODISHA BANAMALI NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

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692	D-ABLAPL/27119/2026	MUSTAK HUSSAIN @ ARMAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	CANTONMENT ROAD /311 /2026 () //	
693	D-ABLAPL/27122/2026	CHINNAM RAMESH BABU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /200 /2026 () //	AOD20240000364C202600216
694	D-ABLAPL/27123/2026	JHUNU NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /297 /2026 () //	AOD20260000093C202600059
695	D-ABLAPL/27125/2026	SOUMYA RANJAN DAS VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	DHAULI PS /195 /2026 () //	AOD20220003315C202600049
696	D-ABLAPL/27128/2026	LILABANTA MALLIK @ ILABANTA VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /140 /2025 () //	
697	D-ABLAPL/27129/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /349 /2026 () //	
698	D-ABLAPL/27132/2026	CHANDAN NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /564 /2026 () //	
699	D-ABLAPL/27136/2026	CHIKUN DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /181 /2026 () //	
700	D-ABLAPL/27141/2026	SK. JANU VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /297 /2026 () //	
701	D-ABLAPL/27142/2026	BULLA @ PRAMOD @ PRADEEP KUMAR KHATUA VS STATE OF ODISHA	ARIJEET MISHRA VS	TIHIDI /255 /2016 () //	
702	D-ABLAPL/27143/2026	DAYA CHALAN @ KHILLO VS STATE OF ODISHA	ARIJEET MISHRA VS	PAPADAHANADI /108 /2020 () //	
703	D-ABLAPL/27144/2026	TUKUNA NAIK	KULDEEP MOHANTY	ANGUL SADAR PS /649 /2026	AOD20240000012C202600268

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		VS	VS	()	
		STATE OF ODISHA		//	
704	D-ABLAPL/27146/2026	RAJENDRA MAJHI	ARIJEET MISHRA	PANIKOILI /305 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
705	D-ABLAPL/27147/2026	MAHESH KUARN	SURESH KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
706	D-ABLAPL/27149/2026	LUCKY SHAW	SURESH KUMAR JENA	RAJGANGPUR /496 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
707	D-ABLAPL/27155/2026	JAKIR SK @ SK JAKIR	SURESH KUMAR JENA	RAJGANGPUR /496 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
708	D-ABLAPL/27157/2026	LALIT KUMAR MOHANTA	DEEPALI MAHAPATRA	JASHIPUR /289 /2026	AOR20260000160C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
709	D-ABLAPL/27158/2026	UDAYANATH SAHU	SAILABALA JENA	PARLAKHEMUNDI /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
710	D-ABLAPL/27161/2026	KHUSHI SAHU	SAILABALA JENA	PARLAKHEMUNDI /294 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
711	D-ABLAPL/27163/2026	KHUSHI SAHU	SAILABALA JENA	PARLAKHEMUNDI /254 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
712	D-ABLAPL/27168/2026	RAJENDRA BISWAL	LAMBODOR ACHARI	BELLAGUNTHA /405 /2026	AOR20220001311C202600120
		VS	VS	()	
		STATE OF ODISHA		//	
713	D-ABLAPL/27171/2026	LOKRAM RANA	BRAJA KISHOR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
714	D-ABLAPL/27175/2026	MANOJ DEHURY	MANOJ KUMAR PANDA	MOTANGA /319 /2026	
		VS	VS	()	

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715	D-ABLAPL/27181/2026	STATE OF ODISHA AMBIKA BHOL VS	PRINCE PATNAIK VS	// PURI SADAR /452 /2026 ()	
716	D-ABLAPL/27182/2026	STATE OF ODISHA SISIR KUMAR BHO @ BHOL VS	PRINCE PATNAIK VS	// PURI SADAR /452 /2026 ()	
717	D-ABLAPL/27187/2026	STATE OF ODISHA P. HARIHARA PATRA VS	SIDHARTHA SANKAR RAY (2) VS	// KOTINANDA /443 /2025 ()	
718	D-ABLAPL/27190/2026	STATE OF ODISHA BAIBASUTA BINDHANI VS	SUSHANTA KUMAR JOSHI VS	// PATNAGARH /186 /2026 ()	
719	D-ABLAPL/27191/2026	STATE OF ODISHA RANJIT BISRA VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /189 /2026 ()	
720	D-ABLAPL/27192/2026	STATE OF ODISHA SOUMYA RANJAN BEHERA VS	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /364 /2026 ()	
721	D-ABLAPL/27195/2026	STATE OF ODISHA GHANASHYAM SAHU VS	RABINDRA NATH PRUSTY VS	// / /0 ()	
722	D-ABLAPL/27197/2026	STATE OF ODISHA NIKHIL GOND VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA SADAR /298 /2026 ()	
723	D-ABLAPL/27203/2026	STATE OF ODISHA AJAY KUMAR PARIJA @ AJAY KUMAR DALEI VS	PRASANTA KUMAR SATAPATHY VS	// TIRTOL /291 /2026 ()	
724	D-ABLAPL/27223/2026	STATE OF ODISHA JUMMA KHAN @ MURSHID KHAN @ MUSIT KHAN VS	ADITI HOTA VS	// KAKATAPUR /295 /2026 ()	
725	D-ABLAPL/27226/2026	STATE OF ODISHA SAPAN GIRI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARINE PST TALCHUA /183 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
726	D-ABLAPL/27228/2026	MANAS RANJAN NAYAK VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	PARADEEP MODEL /176 /2026 () //	
727	D-ABLAPL/27230/2026	DIPTI MAYEE OJHA VS STATE OF ODISHA	KARUNAKAR GAYA VS	JODA /247 /2026 () //	
728	D-ABLAPL/27233/2026	BINAYA KUMAR SOREN VS STATE OF ODISHA	NIROD KUMAR SAHOO VS	TIRING /97 /2026 () //	
729	D-ABLAPL/27235/2026	SURAJ MOHANTY VS STATE OF ODISHA	GOURAV DASH VS	MAHANGA /338 /2026 () //	
730	D-ABLAPL/27239/2026	ASUTOSH DEVIPRASAD ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR ROAD /518 /2026 () //	
731	D-ABLAPL/27242/2026	NALUA @ NALU SAHOO @ BIPINI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /317 /2026 () //	AOD20220004020C202600050
732	D-ABLAPL/27244/2026	SAROJINI PANDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /174 /2026 () //	
733	D-ABLAPL/27250/2026	MAHENDRA SAHOO VS STATE OF ODISHA	AMLAN MOHANTY VS	KOREI /320 /2026 () //	
734	D-ABLAPL/27254/2026	KALYANI ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /618 /2026 () //	
735	D-ABLAPL/27255/2026	CHANA @ SALMA BIBI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI MODEL /371 /2026 () //	
736	D-ABLAPL/27261/2026	SHAHERIAR RAFIQUE VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	CANTONMENT ROAD /311 /2026 () //	
737	D-ABLAPL/27263/2026	BISHAL SAHOO @ BISHAL KUMAR SAHOO	GAYNENDRA KUMAR PARIDA	MALGODOWN /284 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :07/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
738	D-ABLAPL/27269/2026	JAYA PRAKASH SARANGI	GYANA RANJAN MAHAPATRA	PATKURA /213 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
739	D-ABLAPL/27274/2026	PARTHAM BEHERA@PARTHABA BEHERA	SATYA NARAYAN MISHRA 4	BODEN /203 /2016	AOR20220001615C202600139
		VS	VS	()	
		STATE OF ODISHA		//	
740	D-ABLAPL/27276/2026	DIPAK PARIDA	GAJENDRANATH ROUT	KANAS /160 /2026	AOR20220004106C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
741	D-ABLAPL/27278/2026	BHAGABAN PANDA	AJAYA KUMAR TRIPATHY	SIMULIA /301 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
742	D-ABLAPL/27279/2026	BADAL @ UMESH CHANDRA MAJHI	KHUSBU PANIGRAHI	BALASORE TOWN /259 /2026	AOR20220002787C202600126
		VS	VS	()	
		STATE OF ODISHA		//	
743	D-ABLAPL/27284/2026	JANMEJAYA GARANAYAK @ OMM GADANAYAK	BIBHUTI RANJAN MOHANTY	RASOL /253 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
744	D-ABLAPL/27285/2026	LAXMIDHAR BEHERA	RANJIT MOHANTY	SALIPUR /466 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
745	D-ABLAPL/27289/2026	B.SEKHAR @ BANGARI SHEKHER	SOUBHAGYA KUMAR DASH	GUNUPUR /142 /2026	AOR20220001631C202600271
		VS	VS	()	
		STATE OF ODISHA		//	
746	D-ABLAPL/27290/2026	TANU @ SANTANU PATEL	JNYANANANDA PANDA	JUNAGARH /416 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
747	D-ABLAPL/27292/2026	SANKARSAN NAYAK @ SANKARA	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /220 /2026	AOR20220001615C202600140
		VS	VS	()	
		STATE OF ODISHA		//	
748	D-ABLAPL/27293/2026	SMARAJIT MOHANTY	PRIYA RANJAN MISHRA	MARKAT NAGAR /86 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
749	D-ABLAPL/27294/2026	STATE OF ODISHA SAMBARI MAJHI VS	JNYANANANDA PANDA VS	// BISWANATHPUR /68 /2025 ()	
750	D-ABLAPL/27295/2026	STATE OF ODISHA BHARAT KUMAR SAHOO @ GORA VS	BIRANCHI NARAYAN MOHANTY VS	// MADHUPATNA /372 /2026 ()	
751	D-ABLAPL/27297/2026	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	ANIRUDHA DAS VS	// COLLIERY /543 /2026 ()	
752	D-ABLAPL/27298/2026	STATE OF ODISHA SIBANANDA BAL VS	ANIRUDHA DAS VS	// COLLIERY /543 /2026 ()	
753	D-ABLAPL/27299/2026	STATE OF ODISHA SURYAKANTA MALIK VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /418 /2026 ()	AOR20220001615C202600141
754	D-ABLAPL/27300/2026	STATE OF ODISHA LALTU BEHERA VS	ANIRUDHA DAS VS	// COLLIERY /543 /2026 ()	
755	D-ABLAPL/27303/2026	STATE OF ODISHA LALATENDU NAYAL VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /162 /2026 ()	AOR20220002787C202600127
756	D-ABLAPL/27304/2026	STATE OF ODISHA MANOJ BHOI VS	ANIRUDHA DAS VS	// COLLIERY /543 /2026 ()	
757	D-ABLAPL/27307/2026	STATE OF ODISHA JYOTI RANJAN PANDA @ CHINTU PANDA VS	KABIR KUMAR JENA VS	// BARI RAMCHANDRAPUR /295 /2026 ()	
758	D-ABLAPL/27309/2026	STATE OF ODISHA BASANTA SAMAL VS	ANIRUDHA DAS VS	// COLLIERY /543 /2026 ()	
759	D-ABLAPL/27310/2026	STATE OF ODISHA SUSANTA KUMAR SETHI VS	SNEHASISH BEHERA VS	// NAYAGARH SADAR /205 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
760	D-ABLAPL/27311/2026	SAMIR ROUT @ SAMIR RAUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /349 /2026 () //	
761	D-ABLAPL/27316/2026	JAYRAM JENA VS STATE OF ODISHA	SASANKA SEKHAR SAHOO VS	PIPLI /550 /2026 () //	
762	D-ABLAPL/27317/2026	SRIKANTA BALIARSINGH @ SRIKANT BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /395 /2025 () //	
763	D-ABLAPL/27325/2026	LEMBUA ALIAS KARTIKA DALEI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202600128
764	D-ABLAPL/27326/2026	Nardeep Singh VS State of Odisha	Kiran Kumar Patel VS	// () //	AOD20240000667C202600039
765	D-ABLAPL/27330/2026	JAYANTA SAMAL ALIAS JAYANTHA KUMAR SAMAL VS STATE OF ODISHA	ABRUN KUMAR BUDHIA VS	// () //	AOD20240000603C202600032
766	D-ABLAPL/27341/2026	ABALI NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /342 /2026 () //	
767	D-ABLAPL/27342/2026	GANGADHAR KHILLA @ GANGA DHAR KHILA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /141 /2024 () //	
768	D-ABLAPL/27349/2026	B.RAMA MURTY @ BARATAM RAMA MURTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PARLAKHEMUNDI /360 /2026 () //	
769	D-ABLAPL/27352/2026	SOUBHAGYABATI BEHERA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	LAXMISAGAR P.S. /547 /2026 () //	
770	D-ABLAPL/27353/2026	MUSTAKEEN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTPAD /217 /2025 () //	
771	D-ABLAPL/27360/2026	MAIRUDDIN SAHJAJI @ CHAMPU	DIPANKAR ACHARYA	KHAIRA /200 /2026	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
772	D-ABLAPL/27366/2026	VS	VS	0	AOR20240001079C202600015
		STATE OF ODISHA		//	
		NANDU DALEI	SAMBIT KUMAR PATRI	//	
773	D-ABLAPL/27373/2026	VS	VS	0	AOD20240000586C202600262
		STATE OF OISHA		//	
		SATYAJIT DAS ALIAS KALIA	ACHYUTANANDA PATTANAIAK	//	
774	D-ABLAPL/27383/2026	VS	VS	0	AOR20220004456C202600006
		STATE OF ODISHA		//	
		BANDHU HARIJAN ALIAS GANDA	M BALAJI RAO	//	
		VS	VS	0	
		THE STATE		//	

ORISSA HIGH COURT

MISC CASES FILED on :07/09/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/42367/2026 ADMLS/ /	INTEROCEAN SHIPPING (INDIA) PVT.LTD., MP	ANSHUMAN RAY	24/2026
2	D-ADMLS/42367/2026 ADMLS/ /	INTEROCEAN SHIPPING (INDIA) PVT.LTD., MP	ANSHUMAN RAY	25/2026
3	D-CRLMA/326/2023 CRLMA/326/2023	MADHUMITA BEHERA MP	DIGAMBARA MISHRA	37/2026
4	D-CMAPL/42098/2026 CMAPL/ /	THE BRANCH MANAGER, RELIANCE GENSERVICES PVT. CO. LTD., BHUBANESWAR MP	SEBASTIAN SUTAPATI	212/2026
5	D-CRLMP/2528/2023 CRLMP/2528/2023	ER DEBASHISHA HOTA MP	ER DEBASHISHA HOTA (IN PERSON)	308/2026
6	D-CRLMP/25005/2026 CRLMP/1262/2026	DR.PRADIPTA KUMAR PRADHAN@ MP	PRADIPTA KUMAR PRADHAN	309/2026
7	D-CRLMP/25305/2026 CRLMP/1298/2026	RAMANARAYAN BAL MP	AAYUSH KUMAR	310/2026
8	D-CRLMP/27277/2026 CRLMP/ /	SHANKAR CHANDRA BARIK MP	SURYAKANTA DWIBEDI	311/2026
9	D-CRLMP/27282/2026 CRLMP/ /	NIRANJAN NAYAK MP	SURYAKANTA DWIBEDI	312/2026
10	D-CRLMP/27362/2026 CRLMP/ /	JOGESWAR BEHERA MP	NIRANJAN LENKA	313/2026
11	D-TRP(C)/36171/2025 TRP(C)/323/2025	SANGIT SANDHYA PATEL MP	ARIJEET MISHRA	320/2026
12	D-TRP(C)/42320/2026 TRP(C)/ /	SUJATA TARAFDAR MP	GOURAV DASH	321/2026
13	D-RPFAM/42153/2026 RPFAM/ /	SATYA SUNDAR SETHY MP	ANAM CHARAN PANDA	401/2026
14	D-RPFAM/41035/2026 RPFAM/ /	DILLIP KUMAR RAY MP	MANASH RANJAN NAYAK	402/2026
15	D-RPFAM/42411/2026 RPFAM/ /	MADAN MOHAN SAHOO MP	SATABDI SAMANTRAY	403/2026
16	D-RPFAM/42411/2026 RPFAM/ /	MADAN MOHAN SAHOO MP	SATABDI SAMANTRAY	404/2026
17	D-RPFAM/42426/2026 RPFAM/ /	RAMA KRISHNA BEHERA MP	PRAVAT KUMAR MOHANTY	405/2026
18	D-LAA/40109/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, TALCHER MP	ANURAG KUMAR SINGH	450/2026
19	D-MATA/42220/2026 MATA/ /	PRADIPTA KUMAR NAYAK MP	TAPASWINI SINHA	486/2026
20	D-MATA/42285/2026 MATA/ /	DR. HRUSHIKESH BARIK MP	AGNIHOTRA SAHU	487/2026
21	D-MATA/13642/2026 MATA/114/2026	RAKESH CHANDRA ROUT MP	DEBA KUMAR RATH	488/2026
22	D-MATA/42444/2026 MATA/ /	SRINIBASH MOHARANA MP	ABHAYA KUMAR SHARMA	489/2026
23	D-CONTC/34195/2026 CONTC/5972/2026	MINATI DAS MP	ARUN KUMAR BEHERA	604/2026
24	D-CONTC/40864/2026 CONTC/ /	BHARATI ROUT MP	ADV.	605/2026
25	D-CONTC/37948/2026 CONTC/ /	PRASANNA KUMAR PRADHAN MP	ADV.	606/2026
26	D-BLAPL/24882/2026	RANJAN NAYAK	SOUBHAGYA KUMAR DASH	

	BLAPL/8534/2026	MP		654/2026
27	D-BLAPL/15883/2026	DILEEP KUMAR P.	NRUSINGHA NANDA MOHAPATRA	
	BLAPL/5534/2026	MP		655/2026
28	D-BLAPL/23881/2026	RAJENDRA MAJHI	RABINDRA NATH PRUSTY	
	BLAPL/9007/2026	MP		656/2026
29	D-BLAPL/27034/2026	ASHOK SA	SARAT KUMAR JENA	
	BLAPL/ /	MP		657/2026
30	D-CRLREV/26960/2026	SAURIN BHATT@SAURIN G BHATT	SOUMYA MISHRA	
	CRLREV/ /	MP		1046/2026
31	D-CRLREV/33934/2025	BHAGABAN BEHERA	JANMEJAYA KATIKIA, PULAKESH MOHANTY	
	CRLREV/869/2025	MP		1047/2026
32	D-CRLREV/27200/2026	RAMA KRUSHNA RATHA	JAGABANDHU SAHU	
	CRLREV/ /	MP		1048/2026
33	D-CRLREV/27200/2026	RAMA KRUSHNA RATHA	JAGABANDHU SAHU	
	CRLREV/ /	MP		1049/2026
34	D-CRLREV/26000/2026	SUSIL KHOSLA	AAYUSH KUMAR	
	CRLREV/637/2026	MP		1050/2026
35	D-CRLREV/27257/2026	SRIPATI CHARAN BADAJENA	RASHMI RANJAN MISHRA	
	CRLREV/ /	MP		1051/2026
36	D-CRLREV/27281/2026	SARBESWAR ROUT	SURYAKANTA DASH	
	CRLREV/ /	MP		1052/2026
37	D-CRLREV/27287/2026	RABINDRANATH MUNI @ GANDA	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		1053/2026
38	D-CRLREV/27332/2026	KARTIK SWAIN	SIDHESWAR RATH	
	CRLREV/ /	MP		1054/2026
39	D-CRLREV/27332/2026	KARTIK SWAIN	SIDHESWAR RATH	
	CRLREV/ /	MP		1055/2026
40	D-CRLREV/27336/2026	BABU @ RAJAKISHOR SAHOO @ RAJKISHOR SAHOO	KRISHNA KUMAR RATH	
	CRLREV/ /	MP		1056/2026
41	D-CRLREV/27336/2026	BABU @ RAJAKISHOR SAHOO @ RAJKISHOR SAHOO	KRISHNA KUMAR RATH	
	CRLREV/ /	MP		1057/2026
42	D-CRLREV/27369/2026	ASIM CHANDRA SAHOO	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1058/2026
43	D-FAO/32512/2025	THE MANAGER LEGAL, M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,BBSR		
	FAO/377/2025	MP		1278/2026
44	D-FAO/42236/2026	DILLIP KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	
	FAO/ /	MP		1279/2026
45	D-RSA/29750/2026	BHUTALA GOUDA	KALI PRASAD MOHANTY	
	RSA/365/2026	MP		1305/2026
46	D-RSA/42203/2026	BATA@BATAKRUSHNA MALLIK	ASIT KUMAR JENA	
	RSA/ /	MP		1306/2026
47	D-RSA/9713/2025	BIJAYA KUMAR SATAPATHY @ PUROHITDHANANJAYA MUND		
	RSA/137/2025	MP		1307/2026
48	D-RSA/51958/2025	SARASWATI NAYAK	SOURAV SUMAN BHUYAN	
	RSA/639/2025	MP		1308/2026
49	D-RSA/17769/2026	DURYODHANA PARIDA	SOURAV SUMAN BHUYAN	
	RSA/259/2026	MP		1309/2026
50	D-ABLAPL/6296/2026	SURESH KUMAR BARIK		
	ABLAPL/2764/2026	MP		1650/2026
51	D-ABLAPL/18855/2024	PRASANTA NAIK		
	ABLAPL/6677/2024	MP		1651/2026
52	D-ABLAPL/18730/2026	HARISCHANDRA GUDU @ ENDO		
	ABLAPL/7431/2026	MP		1652/2026
53	D-ABLAPL/24004/2026	BOBY NAIK		
	ABLAPL/9501/2026	MP		1653/2026
54	D-CMP/39669/2026	SASHIKALA JOSHI @ SHARMA	DEEPALI MAHAPATRA	
	CMP/1417/2026	MP		1696/2026
55	D-CMP/33399/2026	PRAVAT MARTHA@PRAVAT KUMAR MAHAPATRA	DEEPA KUMAR MAHAPATRA	
	CMP/1197/2026	MP		1697/2026
56	D-CMP/42073/2026	BINAYA PRAKASH NAYAK@NAIK	UPENDRA KUMAR SAMAL (SR. ADV.)	
	CMP/1522/2026	MP		1698/2026
57	D-CMP/42064/2026	PRATIMA DISARI	T.N.MURTY	
	CMP/ /	MP		1699/2026

58	D-CMP/42078/2026 CMP/ /	NAGARJUNA MAJHI@NAGENDRA MAJHI BIJAYA KUMAR BEHERA 1 MP		1700/2026
59	D-CMP/42085/2026 CMP/ /	PRAFULLA PANDA MP	BISWAJIT MOHAPATRA	1701/2026
60	D-CMP/42066/2026 CMP/ /	SANTI KUMARI NIRMAL PATRA CHETTY T.N.MURTY MP		1702/2026
61	D-CMP/42069/2026 CMP/ /	ARCHANA NAYAK MP	SUMIT KUMAR MOHANTY	1703/2026
62	D-CMP/42112/2026 CMP/ /	SAILABALA SWAIN MP	PITAMBAR BEHERA	1704/2026
63	D-CMP/35778/2026 CMP/1353/2026	SANJUKTA SAHOO MP		1705/2026
64	D-CMP/35937/2026 CMP/1315/2026	JITENDRA BISWAL MP		1706/2026
65	D-CMP/34642/2026 CMP/1261/2026	DANDASI @ DANDAPANI SAHU MP	UMA CHARAN MISHRA	1707/2026
66	D-CMP/42224/2026 CMP/ /	BASUDEV GIRI MP	BUDHIRAM DAS	1708/2026
67	D-CMP/42221/2026 CMP/ /	SOUDAMINI SAHOO MP	BRAHMANANDA TRIPATHY	1709/2026
68	D-CMP/22436/2025 CMP/848/2025	MOKA KHAN MP	SANDIPANI NAYAK	1710/2026
69	D-CMP/42279/2026 CMP/ /	KARUNAKAR ROUT MP	PRAFULLA KUMAR LENKA	1711/2026
70	D-CMP/42298/2026 CMP/1525/2026	M/S. SHANTI CONSTRUCTION SAMBALPUR MP	RAJAZAD, SAMBALPUR	1712/2026
71	D-CMP/42295/2026 CMP/ /	LAND ACQUISITION OFFICER CUM COMPTROLLER OF THE NATIONAL HIGHWAY, KHURDA MP	PHANAJI KUMAR SANKHAR	1713/2026
72	D-CMP/32264/2025 CMP/1284/2025	BASANTA@BASANT KUMAR PANDA MP	JITENDRA KUMAR MISHRA (2)	1714/2026
73	D-CMP/42235/2026 CMP/ /	SITA @ SITANJALI MALLICK MP	SUSANTA KUMAR BARAL	1715/2026
74	D-CMP/22777/2026 CMP/894/2026	RAJDHANI BUS OWNERS ASSOCIATION, BSM MP	SMIT KUMAR BHABHESWAR	1716/2026
75	D-CMP/42346/2026 CMP/ /	SIDHESWAR ROUT MP	SANTOSH KUMAR NANDA	1717/2026
76	D-CMP/40013/2025 CMP/1559/2025	SAMINA BEHERA MP	MANMAYA KUMAR DASH	1718/2026
77	D-CMP/42414/2026 CMP/ /	KAUSALYA PATRA MP	NIRANJAN LENKA	1719/2026
78	D-CMP/42419/2026 CMP/ /	ASHOK KUMAR AGRAWAL MP	PRAJNA SARITA MOHANTY	1720/2026
79	D-CMP/42423/2026 CMP/ /	SUJATA DAS MP	PRAJNA SARITA MOHANTY	1721/2026
80	D-CMP/42460/2026 CMP/ /	ADMINISTRATIVE OFFICER CUM HOSTEL SUPERVISOR MP	SURESH KUMAR POKHRIAHADRAK	1722/2026
81	D-CMP/42468/2026 CMP/ /	GANGADHAR KAR MP	MANAS KUMAR CHAND	1723/2026
82	D-CMP/42502/2026 CMP/ /	SABITRIMANI SAHU MP	TUSAR KUMAR MISHRA	1724/2026
83	D-MACA/42086/2026 MACA/ /	GOBINDA NAYAK MP	KAPILA CHARAN NAYAK	2007/2026
84	D-MACA/42088/2026 MACA/ /	SARAT MOHANTY MP	PRADEEP KUMAR MISHRA	2008/2026
85	D-MACA/42091/2026 MACA/ /	SANDHYA SAHOO MP	PRADEEP KUMAR MISHRA	2009/2026
86	D-MACA/42104/2026 MACA/ /	DURA DEHURY MP	PRADEEP KUMAR MISHRA	2010/2026
87	D-MACA/42109/2026 MACA/ /	PRASANJIT SAHOO MP	PRADEEP KUMAR MISHRA	2011/2026
88	D-MACA/39787/2026 MACA/ /	DEBADATTA SAHU MP	PRAFULLA CHANDRA ACHARYA	2012/2026
89	D-MACA/42115/2026	LUDIMANI MARANDI	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		2013/2026
90	D-MACA/42115/2026	LUDIMANI MARANDI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2014/2026
91	D-MACA/36377/2026	M/S. H.D.F.C. ERGO GENERAL INSURANCE CO. LTD.	GORI PRASAD DOKTA	
	MACA/865/2026	MP		2015/2026
92	D-MACA/460/2009	D.M.,O.I.CO.LTD.	M/S.NAYAN BEHARI DAS	
	MACA/460/2009	MP		2016/2026
93	D-MACA/41108/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD.	RAMAN, RANJAN MOHANTY	
	MACA/ /	MP		2017/2026
94	D-MACA/41108/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD.	RAMAN, RANJAN MOHANTY	
	MACA/ /	MP		2018/2026
95	D-MACA/41112/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD.	RAMAN, RANJAN MOHANTY	
	MACA/ /	MP		2019/2026
96	D-MACA/41112/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD.	RAMAN, RANJAN MOHANTY	
	MACA/ /	MP		2020/2026
97	D-MACA/824/2010	RABINDRA BASANTIA	M/S.K.C.NAYAK	
	MACA/824/2010	MP		2021/2026
98	D-MACA/42211/2026	BABITA NAYAK	PRATAP KUMAR BEHERA	
	MACA/ /	MP		2022/2026
99	D-MACA/42211/2026	BABITA NAYAK	PRATAP KUMAR BEHERA	
	MACA/ /	MP		2023/2026
100	D-MACA/992/2013	B.M.,IFFCO-TOKIO GEN		
	MACA/992/2013	MP		2024/2026
101	D-MACA/42242/2026	THE LIBERTY GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	MANALI BHANESWAR	
	MACA/ /	MP		2025/2026
102	D-MACA/42254/2026	ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	BAHANESEWAR MOHANTY	
	MACA/ /	MP		2026/2026
103	D-MACA/42254/2026	ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	BAHANESEWAR MOHANTY	
	MACA/ /	MP		2027/2026
104	D-MACA/19527/2026	MANAGER, FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED, BHUBANESWAR		
	MACA/ /	MP		2028/2026
105	D-MACA/26634/2026	M/S. IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	COMPANY LTD., BHUBANESWAR	
	MACA/ /	MP		2029/2026
106	D-MACA/26635/2026	M/S. IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	COMPANY LTD., BHUBANESWAR	
	MACA/ /	MP		2030/2026
107	D-MACA/26974/2026	ORIENTAL INSURANCE COMPANY LTD., ANJALI ALI KHAN		
	MACA/ /	MP		2031/2026
108	D-MACA/28624/2026	SHRIRAM GENERAL INSURANCE COMPANY LTD., ANJALI ALI KHAN		
	MACA/ /	MP		2032/2026
109	D-MACA/33906/2026	DIVISIONAL MANAGER, FUTURE GENERAL INSURANCE COMPANY LTD.		
	MACA/ /	MP		2033/2026
110	D-MACA/33689/2026	AUTHORIZED OFFICER, LIBERTY GENERAL INSURANCE COMPANY LIMITED, BRANCH OFFICE, ANGUL		
	MACA/ /	MP		2034/2026
111	D-MACA/39997/2026	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., NBSR		
	MACA/ /	MP		2035/2026
112	D-MACA/39997/2026	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., NBSR		
	MACA/ /	MP		2036/2026
113	D-MACA/42427/2026	THE REGIONAL MANAGER, T.P. HUB, M/S. PRANSHUKUN INSURANCE CO. LTD.		
	MACA/ /	MP		2037/2026
114	D-MACA/42427/2026	THE REGIONAL MANAGER, T.P. HUB, M/S. PRANSHUKUN INSURANCE CO. LTD.		
	MACA/ /	MP		2038/2026
115	D-MACA/42436/2026	SUPRIYA PARIDA	NAGENDRA PARIDA	
	MACA/ /	MP		2039/2026
116	D-MACA/42436/2026	SUPRIYA PARIDA	NAGENDRA PARIDA	
	MACA/ /	MP		2040/2026
117	D-MACA/42456/2026	BHIMASEN SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		2041/2026
118	D-MACA/42455/2026	CHINMAYEE JENA	BISWAJIT MOHANTY	
	MACA/ /	MP		2042/2026
119	D-MACA/42456/2026	BHIMASEN SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		2043/2026
120	D-CRLA/24095/2026	RAMESH CHANDRA MISHRA	TIRTH KUMAR SAHU	
	CRLA/790/2026	MP		2335/2026

121	D-CRLA/24095/2026 CRLA/790/2026	RAMESH CHANDRA MISHRA MP	TIRTH KUMAR SAHU	2336/2026
122	D-CRLA/27101/2026 CRLA/ /	TILU KUMAR PRADHAN MP	MAHES DAS	2337/2026
123	D-CRLA/27101/2026 CRLA/ /	TILU KUMAR PRADHAN MP	MAHES DAS	2338/2026
124	D-CRLA/27153/2026 CRLA/ /	MAKARDHAWAJA PRADHAN MP	BHABANI SHANKAR DASPARIDA	2339/2026
125	D-CRLA/27153/2026 CRLA/ /	MAKARDHAWAJA PRADHAN MP	BHABANI SHANKAR DASPARIDA	2340/2026
126	D-CRLA/18882/2026 CRLA/617/2026	TUTU@SUSANTA PRADHAN MP	RAMA CHANDRA MOHANTY	2341/2026
127	D-CRLA/27170/2026 CRLA/ /	HAPUN @ SUMARENDRA PATRA @ SUMERENDRA PATRA MP	BIJAY KUMAR MOHANTY	2342/2026
128	D-CRLA/27170/2026 CRLA/ /	HAPUN @ SUMARENDRA PATRA @ SUMERENDRA PATRA MP	BIJAY KUMAR MOHANTY	2343/2026
129	D-CRLA/27207/2026 CRLA/ /	MADHUSUDAN MURMU MP	SK. ZAFARULLA	2344/2026
130	D-CRLA/27207/2026 CRLA/ /	MADHUSUDAN MURMU MP	SK. ZAFARULLA	2345/2026
131	D-CRLA/27211/2026 CRLA/ /	BAKA@UMESWAR SINGH MP	SURESH KUMAR JENA	2346/2026
132	D-CRLA/27211/2026 CRLA/ /	BAKA@UMESWAR SINGH MP	SURESH KUMAR JENA	2347/2026
133	D-CRLA/27211/2026 CRLA/ /	BAKA@UMESWAR SINGH MP	SURESH KUMAR JENA	2348/2026
134	D-CRLA/6531/2024 CRLA/195/2024	RANJAN GAGRAI MP	CHITTA RANJAN SAHU	2349/2026
135	D-CRLA/3170/2025 CRLA/152/2025	BRAJABANDHU BARIK MP	CHEERA RANJAN SATAPATHY	2350/2026
136	D-CRLA/27251/2026 CRLA/ /	SANGRAM PATTNAYAK @ PATTNAIK MP	BISHNU PRASAD PRADHAN	2351/2026
137	D-CRLA/27251/2026 CRLA/ /	SANGRAM PATTNAYAK @ PATTNAIK MP	BISHNU PRASAD PRADHAN	2352/2026
138	D-CRLA/388/2019 CRLA/388/2019	PRAMOD SAHOO MP	MR BIJAYA KU MOHANTY M/S.DEVASHIS PANDA, DILLIP KU.MOHA	2353/2026
139	D-CRLA/979/2019 CRLA/979/2019	SINDHU KUNKAL MP	BIJAY KUMAR MOHANTY	2354/2026
140	D-CRLA/27308/2026 CRLA/ /	KARTIKESWAR SAHU MP	SURYAKANTA DWIBEDI	2355/2026
141	D-CRLA/27308/2026 CRLA/ /	KARTIKESWAR SAHU MP	SURYAKANTA DWIBEDI	2356/2026
142	D-CRLA/27218/2026 CRLA/ /	KHARAT BAG MP	BINOD KUMAR HATI	2357/2026
143	D-CRLA/27218/2026 CRLA/ /	KHARAT BAG MP	BINOD KUMAR HATI	2358/2026
144	D-CRLA/15098/2025 CRLA/606/2025	SURATHA@ALOK PRADHAN MP		2359/2026
145	D-CRLA/27370/2026 CRLA/ /	PRAMOD BARAL @ DAINA MP	BIKRAM KUMAR NAYAK	2360/2026
146	D-CRLA/27370/2026 CRLA/ /	PRAMOD BARAL @ DAINA MP	BIKRAM KUMAR NAYAK	2361/2026
147	D-CRLA/27370/2026 CRLA/ /	PRAMOD BARAL @ DAINA MP	BIKRAM KUMAR NAYAK	2362/2026
148	D-CRLA/27372/2026 CRLA/ /	DR. DEBENDRANATH NAIK MP	BASUDEV PUJARI	2363/2026
149	D-CRLA/27372/2026 CRLA/ /	DR. DEBENDRANATH NAIK MP	BASUDEV PUJARI	2364/2026
150	D-CRLMC/24817/2026 CRLMC/ /	JAGABANDHU PUSTI MP	RAJENDRA NARAYAN ROUT	2452/2026
151	D-CRLMC/24820/2026 CRLMC/ /	JAGABANDHU PUSTI MP	RAJENDRA NARAYAN ROUT	2453/2026
152	D-CRLMC/24819/2026	JAGABANDHU PUSTI	RAJENDRA NARAYAN ROUT	

	CRLMC/ /	MP		2454/2026
153	D-CRLMC/24816/2026	JAGABANDHU PUSTI	RAJENDRA NARAYAN ROUT	
	CRLMC/ /	MP		2455/2026
154	D-CRLMC/22587/2026	SANTOSH SAMAL	RAJKISHORE SWAIN	
	CRLMC/3046/2026	MP		2456/2026
155	D-CRLMC/18846/2024	SOUMYA RANJAN NAYAK@SOUMYABRAHMANANDA	PRAVASH K P UJAREE PARIDA	
	CRLMC/2582/2024	MP		2457/2026
156	D-CRLMC/27112/2026	ANSHUMAN HOTA	NIRVAYA KUMAR SAMANTARAY	
	CRLMC/3210/2026	MP		2458/2026
157	D-CRLMC/27121/2026	MANTU@PRADEEP PATRA	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		2459/2026
158	D-CRLMC/20860/2026	PRADEEP KUMAR GHOSH	SWAGATIKA SAHOO	
	CRLMC/2277/2026	MP		2460/2026
159	D-CRLMC/27198/2026	RAGHUNATH MANGARAJ @ BALA	SANTOSH CHANDRA ATABUDHI	
	CRLMC/ /	MP		2461/2026
160	D-CRLMC/27148/2026	SHIV SANKAR BENERJEE	SUJAY SHANKER SINGHDEO	
	CRLMC/ /	MP		2462/2026
161	D-CRLMC/25918/2026	SITARAM NAYAK	JAWAHARLAL NAYAK	
	CRLMC/ /	MP		2463/2026
162	D-CRLMC/27221/2026	BITMAX TECHNOLOGY PVT. LTD., NOIDA	ABRAHMANANDA TRIPATHY	
	CRLMC/ /	MP		2464/2026
163	D-CRLMC/27236/2026	CHITTARANJAN BEHURA	SHIBANI SHANKAR PRADHAN	
	CRLMC/ /	MP		2465/2026
164	D-CRLMC/26641/2026	SANJAY @ SEKH NURALAM	BISWARANJAN DALAI	
	CRLMC/ /	MP		2466/2026
165	D-CRLMC/27245/2026	DEBONIL DEY	SHIBANI SHANKAR PRADHAN	
	CRLMC/ /	MP		2467/2026
166	D-CRLMC/27246/2026	GOPAL KRUSHNA NAHAK	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2468/2026
167	D-CRLMC/23704/2026	ABHISHEK MISHRA	BISWARANJAN DALAI	
	CRLMC/2740/2026	MP		2469/2026
168	D-CRLMC/2493/2023	IIFL FINANCE LTD., CUTTACK	ASIT KUMAR CHAUDHURY	
	CRLMC/2493/2023	MP		2470/2026
169	D-CRLMC/27256/2026	RAMESH CHANDRA SWAIN @ ROUT	SOUMENDRA KUMAR NAYAK	
	CRLMC/ /	MP		2471/2026
170	D-CRLMC/19183/2026	BHULAMAN KHETI		
	CRLMC/2625/2026	MP		2472/2026
171	D-CRLMC/27280/2026	MANAS KUMAR MAHUNTA	PRASANTA KUMAR MOHANTY (2)	
	CRLMC/ /	MP		2473/2026
172	D-CRLMC/27302/2026	AKASH KUMAR PATHAK	DR. ABHAY KANT PATHAK	
	CRLMC/ /	MP		2474/2026
173	D-CRLMC/27154/2026	MIRA@LAXMIPRIYA SAMAL	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		2475/2026
174	D-CRLMC/27215/2026	TRILOCHAN DAS@SAURIA	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		2476/2026
175	D-CRLMC/27351/2026	TAPAN KUMAR BEHERA	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		2477/2026
176	D-CRLMC/27361/2026	TRUPTI RANJAN BEHERA	NIRANJAN LENKA	
	CRLMC/ /	MP		2478/2026
177	D-CRLMC/27364/2026	ABHIMANYU NAIK @ ABHI NAIK	KAUSTUVA MOHANTY	
	CRLMC/ /	MP		2479/2026
178	D-CRLMC/27368/2026	DIBAKAR PORICHA	BIBHU PRASAD CHHUALSINGH	
	CRLMC/ /	MP		2480/2026
179	D-CRLMC/27371/2026	PRADEEP KUMAR JENA	PRASANTA KUMAR JENA	
	CRLMC/ /	MP		2481/2026
180	D-CRLMC/27377/2026	RAJANI KANT MAHAPATRA	HEMANT KUMAR MUND	
	CRLMC/ /	MP		2482/2026
181	D-CRLMC/27379/2026	LAXMI KANTA SINGH @ LAXMIKATA SINGH	ANJANA RANJAN DHAL	
	CRLMC/ /	MP		2483/2026
182	D-CRLMC/27381/2026	PRADEEP KUMAR SWAIN	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		2484/2026
183	D-CRLMC/27384/2026	SUSANTA GIRI	NIRANJAN LENKA	
	CRLMC/ /	MP		2485/2026

184	D-WA/35640/2026 WA/1067/2026	GENERAL MANAGER AND DISCIPLINARY AUTHORITY, DISCIPLINE MANAGEMENT HUB(EAST), S.B.I,WEST BENGAL MP		2820/2026
185	D-WA/42063/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2821/2026
186	D-WA/42063/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2822/2026
187	D-WA/42209/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2823/2026
188	D-WA/42209/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2824/2026
189	D-WA/13778/2025 WA/ /	NIRANJAN PARIDA MP	DILIP KUMAR SAHU	2825/2026
190	D-WA/42466/2026 WA/ /	NEW INDIA (VOLUNTARY ORGANIZATION) MP	ABHILASH MISHRA	2826/2026
191	D-WA/42472/2026 WA/ /	BYS (BAPUJI YUBAK SANGHA), DHENKANAL MP	ABHILASH MISHRA	2827/2026
192	D-WA/42520/2026 WA/ /	TARA DEVI AGARWAL MP	BAIJAYANTI MOHANTY	2828/2026
193	D-WA/42520/2026 WA/ /	TARA DEVI AGARWAL MP	BAIJAYANTI MOHANTY	2829/2026
194	D-WP(C)/41885/2026 WP(C)/ /	GADADHARA JENA MP	AJAYA KUMAR TRIPATHY	17329/2026
195	D-WP(C)/41329/2026 WP(C)/28398/2026	KAUSALYA GIRI MP	SUSHANTA KUMAR MISHRA	17330/2026
196	D-WP(C)/42077/2026 WP(C)/28886/2026	DR.RAJESH HEMBRAM MP	LAXMIKANTA MOHANTY	17331/2026
197	D-WP(C)/41072/2026 WP(C)/28180/2026	DR.BICHITRA RANJAN PANDA MP	DAYANIDHI MISHRA	17332/2026
198	D-WP(C)/41270/2026 WP(C)/28501/2026	M/S. SHUBHAM HYDROTECH ENGINEERS MP	SIVHARTI SANKAR MOHAPATRA	17333/2026
199	D-WP(C)/42083/2026 WP(C)/ /	NIRAJ BAJORIA MP	PRANAYA KISHORE HARICHANDAN	17334/2026
200	D-WP(C)/42061/2026 WP(C)/ /	UNION OF INDIA MP	DEEPAK GOCHHAYAT, CGC	17335/2026
201	D-WP(C)/42084/2026 WP(C)/28887/2026	JAI MATADEE WSHG, KALAHANDI MP	JNYANANANDA PANDA	17336/2026
202	D-WP(C)/42087/2026 WP(C)/ /	RABINDRA NATH NAYAK MP	ANIL KUMAR DAS	17337/2026
203	D-WP(C)/42089/2026 WP(C)/ /	M/S.MAA GANGESWARI FILLING STATION MP	ARMIN KUMAR BHADRAK	17338/2026
204	D-WP(C)/26764/2013 WP(C)/26764/2013	PRADIP KU.TRIPATHY MP	M/S.BHAKTA R.BARIK	17339/2026
205	D-WP(C)/42090/2026 WP(C)/ /	M/S MAHANADI COALFIELDS LIMITED, ANKUR MP	AKKESH SHARMA	17340/2026
206	D-WP(C)/42107/2026 WP(C)/ /	SUBHENDRA PARIDA MP	BRAJA MOHAN SARANGI	17341/2026
207	D-WP(C)/39218/2024 WP(C)/23261/2024	M/S UTKAL ALUMINA INTERNATIONAL LTD MP	LEENA PRASAD TRIPATHY	17342/2026
208	D-WP(C)/37521/2026 WP(C)/25976/2026	AMITA MISHRA MP		17343/2026
209	D-WP(C)/42074/2026 WP(C)/ /	GAYATRI GOUDA MP	PRABHAKAR SABAT	17344/2026
210	D-WP(C)/42123/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUNIBANESHWARA MP		17345/2026
211	D-WP(C)/42122/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUNIBANESHWARA MP		17346/2026
212	D-WP(C)/42075/2026 WP(C)/ /	JHUNU PATRO MP	PRABHAKAR SABAT	17347/2026
213	D-WP(C)/40924/2026 WP(C)/28233/2026	SWAPNIL SWAIN MP	PABITRA KUMAR DUTTA	17348/2026
214	D-WP(C)/42128/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUNIBANESHWARA MP		17349/2026
215	D-WP(C)/42131/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUNIBANESHWARA		

	WP(C)/ /	MP		17350/2026
216	D-WP(C)/15547/2022	LAKSHMIKANTA MISRA	BHABANI SANKAR TRIPATHY (1), ATUL TRIPATHY	
	WP(C)/15547/2022	MP		17351/2026
217	D-WP(C)/42076/2026	NAMITA ROUT	PRABHAKAR SABAT	
	WP(C)/ /	MP		17352/2026
218	D-WP(C)/42133/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUMAR MESARA		
	WP(C)/ /	MP		17353/2026
219	D-WP(C)/42136/2026	PRADEEP KUMAR MOHAPATRA	MANOJ KUMAR MOHANTY	
	WP(C)/28933/2026	MP		17354/2026
220	D-WP(C)/42142/2026	M/S KCS PVT.LTD., SUNDARGARH	SUVENDU KUMAR RAY	
	WP(C)/ /	MP		17355/2026
221	D-WP(C)/20460/2026	SAROJINI RATH	HRUDANANDA MOHAPATRA	
	WP(C)/14124/2026	MP		17356/2026
222	D-WP(C)/42143/2026	PRASANTA KUMAR SAHOO	MANOJ KUMAR MOHANTY	
	WP(C)/28932/2026	MP		17357/2026
223	D-WP(C)/40096/2026	PRABODH KUMAR BHUYAN	RASHMI RANJAN DAS	
	WP(C)/28755/2026	MP		17358/2026
224	D-WP(C)/42146/2026	DR.MONALIKA RATH	ADYASIDHI MISHRA	
	WP(C)/ /	MP		17359/2026
225	D-WP(C)/42130/2026	M/S. OMM FABRICATIONS	AFRAAZ SUHAIL	
	WP(C)/ /	MP		17360/2026
226	D-WP(C)/42148/2026	DR.PRAGNYA SAHOO	ADYASIDHI MISHRA	
	WP(C)/ /	MP		17361/2026
227	D-WP(C)/36538/2026	KAIBALYA SATAPATHY	RANJIT KESHARI SAMAL	
	WP(C)/25699/2026	MP		17362/2026
228	D-WP(C)/42149/2026	SAISHREE SELF HELP GROUP(SHG), DHENKANAL	KANISH RANJAN SAHOO	
	WP(C)/28995/2026	MP		17363/2026
229	D-WP(C)/42152/2026	RAMESH CHANDRA BISHI	LALATENDU SAMAL	
	WP(C)/ /	MP		17364/2026
230	D-WP(C)/42151/2026	LAXMIDHAR KHATEI	AJAYA KUMAR MOHARANA	
	WP(C)/28946/2026	MP		17365/2026
231	D-WP(C)/29468/2026	BIRA JURA PRADHAN @ KRUSHNA CHANDRA PRADHAN	BOHISRAJ KHANDA GURU	
	WP(C)/20578/2026	MP		17366/2026
232	D-WP(C)/42159/2026	PRANAB KISHORE GIRI	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		17367/2026
233	D-WP(C)/42162/2026	PRADEEP KUMAR KUMBHAKAR	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		17368/2026
234	D-WP(C)/27488/2026	HEMANTA KUMAR MISHRA		
	WP(C)/20017/2026	MP		17369/2026
235	D-WP(C)/19594/2012	MD.SHAMSUDDIN		
	WP(C)/19594/2012	MP		17370/2026
236	D-WP(C)/42135/2026	AFALA @ BIJAYA PRADHAN	PANCHANAN PANIGRAHI	
	WP(C)/ /	MP		17371/2026
237	D-WP(C)/16844/2013	TIKELAL @T.PRADHAN		
	WP(C)/16844/2013	MP		17372/2026
238	D-WP(C)/42035/2026	ASWINI KUMAR SAHU	JANAKI KANTA MAHAPATRA	
	WP(C)/28903/2026	MP		17373/2026
239	D-WP(C)/16163/2023	SK. AZMAT BUX	SATYABRATA MOHANTY	
	WP(C)/16163/2023	MP		17374/2026
240	D-WP(C)/42186/2026	DINABANDHU PARIDA	MAHESWAR MOHANTY	
	WP(C)/ /	MP		17375/2026
241	D-WP(C)/8234/2024	MUKUNDA GADTYA	TRILOCHAN NANDA	
	WP(C)/4180/2024	MP		17376/2026
242	D-WP(C)/42193/2026	ADEITA PARIDA @ ADEITA KU PARIDA	MAHESWAR MOHANTY	
	WP(C)/ /	MP		17377/2026
243	D-WP(C)/19301/2026	ABHISEK PATTANAIK	PRASANTA KUMAR MISHRA	
	WP(C)/13221/2026	MP		17378/2026
244	D-WP(C)/19301/2026	ABHISEK PATTANAIK	PRASANTA KUMAR MISHRA	
	WP(C)/13221/2026	MP		17379/2026
245	D-WP(C)/42139/2026	SARASWATI DAS	RAMAKANTA PANDA	
	WP(C)/ /	MP		17380/2026
246	D-WP(C)/42206/2026	GADADHARA LENKA	SANTOSH KUMAR DWIVEDY	
	WP(C)/ /	MP		17381/2026

247	D-WP(C)/36849/2026 WP(C)/25465/2026	NABIN KIRAN WOMEN SELF HELP GROUP, MP	SUBASH CHANDRA KUMAR DALAI	17382/2026
248	D-WP(C)/42207/2026 WP(C)/ /	MITHULA TANDI MP	MANOJ KUMAR MOHANTY	17383/2026
249	D-WP(C)/35422/2026 WP(C)/24575/2026	SADHANA SHG @ SADHANA SWAYANA MP	SANJAY KUMAR BHOSAPUT	17384/2026
250	D-WP(C)/42214/2026 WP(C)/ /	SUBASH CHANDRA NAIK MP	MANOJ KUMAR MOHANTY	17385/2026
251	D-WP(C)/1990/2021 WP(C)/1990/2021	KALPANA GHADAI MP	H.N.MOHAPATRA	17386/2026
252	D-WP(C)/42216/2026 WP(C)/ /	AJIT BHOI MP	BHOJARAJ SETH	17387/2026
253	D-WP(C)/17372/2023 WP(C)/17372/2023	KALPANA GHADAI MP	HRUDANANDA MOHAPATRA	17388/2026
254	D-WP(C)/42215/2026 WP(C)/ /	BABY PANDA MP	SISIR PANIGRAHI	17389/2026
255	D-WP(C)/42140/2026 WP(C)/ /	NARAYAN NAYAK @ HARIJAN MP	NIRANJAN PANDA	17390/2026
256	D-WP(C)/37513/2021 WP(C)/37513/2021	BRAJA KISHORE NAYAK MP	SABYASACHI MISHRA	17391/2026
257	D-WP(C)/42219/2026 WP(C)/ /	MAA SAMALESWARI WSHG POLBANDH, MP	SUBHAKAR SETH	17392/2026
258	D-WP(C)/42222/2026 WP(C)/ /	MAA MAHALAXMI SHG, TALPADAR, SUB MP	BHOJARAJ SETH	17393/2026
259	D-WP(C)/10924/2026 WP(C)/8001/2026	RASMITA KHATUA MP	MANAS KUMAR CHAND	17394/2026
260	D-WP(C)/18219/2023 WP(C)/18219/2023	GAJENDRA JAL MP		17395/2026
261	D-WP(C)/33938/2026 WP(C)/24865/2026	KALPANA SAHOO MP	BIBHUTI BHUSAN SWAIN	17396/2026
262	D-WP(C)/34780/2026 WP(C)/24810/2026	ANITA SAHOO MP	BIBHUTI BHUSAN SWAIN	17397/2026
263	D-WP(C)/33929/2026 WP(C)/24690/2026	ROJALIN PRADHAN MP	BIBHUTI BHUSAN SWAIN	17398/2026
264	D-WP(C)/37229/2026 WP(C)/25589/2026	DEBABRATA DAS MP	KARUNAKAR GAYA	17399/2026
265	D-WP(C)/42231/2026 WP(C)/ /	DEBESH PATTANAIK MP	RAMESH AGARWAL	17400/2026
266	D-WP(C)/16005/2026 WP(C)/12387/2026	SUDHANSU SEKHAR MOHANTY MP		17401/2026
267	D-WP(C)/40455/2026 WP(C)/27738/2026	ABINASH PATTANAYAK MP	PRASANTA KUMAR SATAPATHY	17402/2026
268	D-WP(C)/40455/2026 WP(C)/27738/2026	ABINASH PATTANAYAK MP	PRASANTA KUMAR SATAPATHY	17403/2026
269	D-WP(C)/42237/2026 WP(C)/ /	KUALO GRAMA PANCHAYAT, DHENKAN MP	RAKESH BEHERA	17404/2026
270	D-WP(C)/42240/2026 WP(C)/ /	BISWARANJAN DAS MP	GOKHA BEHERA	17405/2026
271	D-WP(C)/42241/2026 WP(C)/ /	SATISH KUMAR GARG MP	RABI NARAYAN BEHERA	17406/2026
272	D-WP(C)/26249/2023 WP(C)/26249/2023	TRINATH CHARAN PATNAIK MP	TRINATH CHARAN PATNAIK (IN PERSON)	17407/2026
273	D-WP(C)/42241/2026 WP(C)/ /	SATISH KUMAR GARG MP	RABI NARAYAN BEHERA	17408/2026
274	D-WP(C)/42243/2026 WP(C)/ /	USHARANI MAHANANDA MP	KRISHNA CHANDRA SAHU	17409/2026
275	D-WP(C)/42248/2026 WP(C)/ /	RASHMITA MOHARANA MP	KRISHNA CHANDRA SAHU	17410/2026
276	D-WP(C)/42193/2026 WP(C)/ /	ADEITA PARIDA @ ADEITA KU PARIDA MP	MAHESWAR MOHANTY	17411/2026
277	D-WP(C)/42261/2026 WP(C)/ /	JHARANA SAHOO MP	SUBASH CHANDRA PUSPALAKA	17412/2026
278	D-WP(C)/42264/2026	PRAKALPA, JYOTIPUR, KEONJHAR	BRUNDABAN ROUT	

	WP(C)/ /	MP		17413/2026
279	D-WP(C)/42275/2026	RASMITA PARIDA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		17414/2026
280	D-WP(C)/2975/2024	HELENA@HELINA SINGH		
	WP(C)/1696/2024	MP		17415/2026
281	D-WP(C)/42274/2026	RAJKISHORE PANDA	SAIBRATA RATH	
	WP(C)/ /	MP		17416/2026
282	D-WP(C)/42277/2026	M/S.ACHARYA ASSOCIATES, SHANTI NAGAR, BALUBHAR		
	WP(C)/ /	MP		17417/2026
283	D-WP(C)/1586/2026	NAMITA SATPATHY		
	WP(C)/2528/2026	MP		17418/2026
284	D-WP(C)/31737/2024	RAJESH BODDEDA		
	WP(C)/17759/2024	MP		17419/2026
285	D-WP(C)/42282/2026	AMARI SAHOO	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		17420/2026
286	D-WP(C)/42289/2026	BIKASH KUJUR	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		17421/2026
287	D-WP(C)/42291/2026	PUSPALATA JENA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		17422/2026
288	D-WP(C)/42250/2026	M/S S. R. DYNAMICS	JIBAN JYOTI PRADHAN	
	WP(C)/ /	MP		17423/2026
289	D-WP(C)/42296/2026	RASMITA BEHERA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		17424/2026
290	D-WP(C)/42303/2026	SUMITRA DAS	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		17425/2026
291	D-WP(C)/42251/2026	JHARANA SAHOO	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		17426/2026
292	D-WP(C)/42308/2026	SWAGATIKA PATI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		17427/2026
293	D-WP(C)/37549/2026	S.K. MINERAL HANDLING PVT. LTD., KHURDA	ANMAY MISHRA	
	WP(C)/25781/2026	MP		17428/2026
294	D-WP(C)/42318/2026	GOURI SHANKAR PARK TAXI STAND (ASSOCIATION), KUMARSKATAPATHY		
	WP(C)/ /	MP		17429/2026
295	D-WP(C)/20878/2020	SANTOSH KUMAR NANDA		
	WP(C)/20878/2020	MP		17430/2026
296	D-WP(C)/20881/2020	SUSANTA KUMAR ROUT		
	WP(C)/20881/2020	MP		17431/2026
297	D-WP(C)/38165/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION KUMARABSAHARANA		
	WP(C)/ /	MP		17432/2026
298	D-WP(C)/33611/2022	KISHORE NAG	NIRANJAN PANDA	
	WP(C)/33611/2022	MP		17433/2026
299	D-WP(C)/42333/2026	SUKANTIBALA NAYAK	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		17434/2026
300	D-WP(C)/42334/2026	PAYAL MALLICK	GYANENDRA KUMAR TRIPATHY	
	WP(C)/ /	MP		17435/2026
301	D-WP(C)/42335/2026	KAMALA SAHU	SUSHANTA KUMAR JOSHI	
	WP(C)/ /	MP		17436/2026
302	D-WP(C)/34869/2025	DIPASU SEKHAR NAYAK	SOMANATH MISHRA	
	WP(C)/24435/2025	MP		17437/2026
303	D-WP(C)/42338/2026	JAYANT KUMAR PATNAIK	PRONoy MOHANTY	
	WP(C)/ /	MP		17438/2026
304	D-WP(C)/42336/2026	SASMITA JENA	GYANENDRA KUMAR TRIPATHY	
	WP(C)/ /	MP		17439/2026
305	D-WP(C)/39079/2026	M/S EAST END TECHNOLOGIES PVT. LTD., SONABANDH MISHRA		
	WP(C)/27283/2026	MP		17440/2026
306	D-WP(C)/42340/2026	SOUMENDRA NARAYAN PANIGRAHI	GYANA RANJAN SETHI	
	WP(C)/ /	MP		17441/2026
307	D-WP(C)/12212/2022	RAKHI BIBI	BISWANATH BEHERA	
	WP(C)/12212/2022	MP		17442/2026
308	D-WP(C)/42345/2026	MAHALAXMI SWYAM SAHAYAK DAL, DAHANAKUMAR MAHANTA		
	WP(C)/ /	MP		17443/2026
309	D-WP(C)/42258/2026	LAXMI NARAYAN OJHA	ARUN KUMAR BEHERA	
	WP(C)/ /	MP		17444/2026

310	D-WP(C)/38433/2026 WP(C)/27462/2026	PURNA CHANDRA MOHANTY MP	PABITRA KUMAR NAYAK	17445/2026
311	D-WP(C)/42349/2026 WP(C)/ /	SURESH CHANDRA PANI MP	ALOK KUMAR PANDA	17446/2026
312	D-WP(C)/29023/2025 WP(C)/20260/2025	RABINDRA NATH MALLIK MP	JAJATI KESHARI KHUNTIA	17447/2026
313	D-WP(C)/29093/2025 WP(C)/20234/2025	RABINARAYAN BARIK MP	JAJATI KESHARI KHUNTIA	17448/2026
314	D-WP(C)/42351/2026 WP(C)/ /	BABU BHAIRAB S.H.G.TENTULIGUDA, NABARAJ KAPARI MP	MAHANTA	17449/2026
315	D-WP(C)/29088/2025 WP(C)/20271/2025	GAGAN BEHARI JENA MP	JAJATI KESHARI KHUNTIA	17450/2026
316	D-WP(C)/42353/2026 WP(C)/ /	ANTARYAMI PANDA MP	ASHOK DAS	17451/2026
317	D-WP(C)/42259/2026 WP(C)/ /	KUNI DASH MP	DEBIDUTTA MOHAPATRA	17452/2026
318	D-WP(C)/42353/2026 WP(C)/ /	ANTARYAMI PANDA MP	ASHOK DAS	17453/2026
319	D-WP(C)/34100/2026 WP(C)/23680/2026	BIRAT CHANDRA DAGARA MP	PRAFULLA KUMAR RATH (SR. ADV.), M/S.SUDARSHAN NANDA	17454/2026
320	D-WP(C)/42362/2026 WP(C)/ /	DEBASIS SAHOO MP	MADHAB LAL AGARWAL	17455/2026
321	D-WP(C)/42363/2026 WP(C)/ /	SAROJINI SWYAM SAHAYAK DAL, NABARAJ KAPARI MP	MAHANTA	17456/2026
322	D-WP(C)/11542/2024 WP(C)/7380/2024	DEBARCHANA JENA MP	GOPABANDHU MISRA	17457/2026
323	D-WP(C)/42260/2026 WP(C)/ /	BHARATI SETHI MP	DEBIDUTTA MOHAPATRA	17458/2026
324	D-WP(C)/26729/2026 WP(C)/19074/2026	SARMISTA MANDAL MP	CHITTA RANJAN LENKA	17459/2026
325	D-WP(C)/42372/2026 WP(C)/ /	NATAGOPAL PANDA MP	SOUMYA MISHRA	17460/2026
326	D-WP(C)/42374/2026 WP(C)/ /	CHINNARI MOHAN RAO MP	MADHAB LAL AGARWAL	17461/2026
327	D-WP(C)/42263/2026 WP(C)/ /	NARENDRA KUMAR NAYAK MP	ATUL TRIPATHY	17462/2026
328	D-WP(C)/42377/2026 WP(C)/ /	BASANTA KUMAR MISHRA MP	SAROJA KANTA SAMAL	17463/2026
329	D-WP(C)/42378/2026 WP(C)/ /	MANAS RANJAN DASH MP	GYANENDRA CHANDRA SWAIN	17464/2026
330	D-WP(C)/42380/2026 WP(C)/ /	M/S. RIDHI ALUMINIUM AND TRADERS, CUTTACK MP	MADHAB LAL AGARWAL	17465/2026
331	D-WP(C)/42399/2026 WP(C)/ /	MAA KAREISUNI SHG, KHAJAPALLI, GANSA MP	SANTOSH KUMAR MAHANTY	17466/2026
332	D-WP(C)/5025/2026 WP(C)/4668/2026	M/S HARAPRIYA ENGINEERING AND FABRIKASHA WOMEN, CUTTACK MP	ABHIRAM KUMAR	17467/2026
333	D-WP(C)/10509/2025 WP(C)/7480/2025	RAJ KUMAR DADHICHI MP	ABINASH BARIK	17468/2026
334	D-WP(C)/21617/2026 WP(C)/15093/2026	RAJAT RASHMI SAMAL MP	PRABHU PRASAD MOHANTY, SUSANTA KUMAR DASH	17469/2026
335	D-WP(C)/32531/2025 WP(C)/26154/2025	MOHAMMED ALI AKRAM KHAN MP	SASWAT KUMAR ACHARYA	17470/2026
336	D-WP(C)/42408/2026 WP(C)/ /	SAPAN KUMAR KHURA MP	SATYABRATA PANDA	17471/2026
337	D-WP(C)/42401/2026 WP(C)/ /	M/S PURI REFRIGERATION, PURI MP	SUNIL MISHRA	17472/2026
338	D-WP(C)/42413/2026 WP(C)/ /	SABITRI MANDI MP	RAJIB RATH	17473/2026
339	D-WP(C)/42416/2026 WP(C)/ /	PATITAPABAN MOHAPATRA MP	DR. JITENDRA KUMAR LENKA	17474/2026
340	D-WP(C)/42417/2026 WP(C)/ /	MAA PARDESINI WOMEN SELF HELP GROUP, DONGKULARA, INSIPUR MP	UPKUMAR	17475/2026
341	D-WP(C)/37070/2026	ORISSA STEVEDORES LIMITED, CUTTACK	JAYDEEP PAL	

	WP(C)/25680/2026	MP		17476/2026
342	D-WP(C)/37065/2026	ORISSA STEVEDORES LIMITED, CUTTACK	JAYDEEP PAL	
	WP(C)/25681/2026	MP		17477/2026
343	D-WP(C)/42270/2026	PREM SHANKAR SAHU	SIDDHANT SARANGI	
	WP(C)/ /	MP		17478/2026
344	D-WP(C)/42429/2026	SIDHARTHA NANDAN SATAPATHY	SOUMYA MISHRA	
	WP(C)/ /	MP		17479/2026
345	D-WP(C)/42435/2026	SADHU CHARAN DAS	GYANA RANJAN SETHI	
	WP(C)/ /	MP		17480/2026
346	D-WP(C)/42442/2026	PRADIPTA KUMAE SETHY	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		17481/2026
347	D-WP(C)/42451/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESHWAR		
	WP(C)/ /	MP		17482/2026
348	D-WP(C)/42450/2026	BABITA KUMAR	GOPAL PRASAD JENA	
	WP(C)/ /	MP		17483/2026
349	D-WP(C)/42404/2026	M/S BROOKLYN	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		17484/2026
350	D-WP(C)/42461/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESHWAR		
	WP(C)/ /	MP		17485/2026
351	D-WP(C)/42463/2026	PUNIT KUMAR MALLIA	AMITABH MISHRA	
	WP(C)/ /	MP		17486/2026
352	D-WP(C)/42405/2026	M/S MAX SYSTEM	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		17487/2026
353	D-WP(C)/42471/2026	BHABANI SANKAR SWAIN	AMITABH MISHRA	
	WP(C)/ /	MP		17488/2026
354	D-WP(C)/42407/2026	M/S GREEN LEAF ENTERPRISER	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		17489/2026
355	D-WP(C)/42487/2026	PRIVATE NURSING SCHOOL AND COLLEGE, BRASSOCKTUNIA, SAMANTHA, BHUBANESHWAR		
	WP(C)/ /	MP		17490/2026
356	D-WP(C)/42498/2026	THE BRUKSHYA SANRAKHYAN TRUST, BHUBANESHWAR		
	WP(C)/ /	MP		17491/2026
357	D-WP(C)/42499/2026	DIPTI RANJAN SAHOO	SUBHADUTTA ROUTH	
	WP(C)/ /	MP		17492/2026
358	D-WP(C)/42500/2026	BIGHNESH KUMAR NAYAK	AMITABH MISHRA	
	WP(C)/ /	MP		17493/2026
359	D-WP(C)/42501/2026	MAA KALAPATA SHG, KHAJURIPALLI, GANTMOSE, SAMANTOSH KUMAR MAHANTY		
	WP(C)/ /	MP		17494/2026
360	D-WP(C)/42508/2026	SESHADEV SWAIN	GOKULANANDA SAHU	
	WP(C)/ /	MP		17495/2026
361	D-WP(C)/42518/2026	COMMITTEE OF MANAGEMENT OF BHIMESWARIPUR, NAYAK		
	WP(C)/ /	MP		17496/2026
362	D-WP(C)/42516/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESHWAR		
	WP(C)/ /	MP		17497/2026
363	D-WP(C)/42503/2026	HEMALATA KUMAR	DHANANJAYA MUND	
	WP(C)/ /	MP		17498/2026
364	D-WP(C)/42504/2026	DEBASIS ROUT	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		17499/2026